



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
2	WP(C)/2234/2022 FIXED	MIRA DEKA Versus PUNJAB AND SIND BANK AND 6 ORS	MR S BORTHAKUR MR. U K DEKA	GA, ASSAM
ADMISSION				
3	W.P.(CrI.)/14/2021 FIXED	RISHA HANDIQUE GOHAIN AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY(R-5 TO 8)
WITH				
4	W.P.(CrI.)/7/2021	FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)
5	WA/308/2021 FIXED	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
WITH				
6	WA/274/2021	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
WITH				
7	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL

8	WITH WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
9	WITH WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
10	WP(C)/385/2021 FIXED	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
11	C.Ex.App./5/2022	M/S NAMRUP ENGINEER COMPANY Versus THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Civil)/3099/2022 in C.Ex.App./5/2022	M/S NAMRUP ENGINEER COMPANY Versus THE UNION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, GST ASSTT.S.G.I. SC, CENTRAL EXCISE CUSTOMS
12	WA/5/2022 FIXED, WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, FINANCE DEPTT.
13	WITH WA/168/2019	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	SC, CO OP SC, FINANCE DEPTT.
14	ITA/14/2022	PR. COMMISSIONER OF INCOME TAX, SHILLONG Versus M/S S.S. NETCOM PRIVATE LTD.	MR. S C KEYAL MR. S SARMA	
15	ITA/15/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	
	WITH I.A.(Civil)/3284/2022 in ITA/15/2022	PR. COMMISSIONER OF INCOME TAX Versus M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED.	MR. S C KEYAL	
16	WA/172/2022 FIXED	DEBAJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P K GOSWAMI MR. B P BORAH MR R S RONGHANG	GA, ASSAM
17	WA/258/2022 FIXED	N.C. DAS ALLED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
18	WITH WA/259/2022	N. C. DAS AND CO Versus THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
19	WITH WA/262/2022	NCDC- GPT (JV), Versus THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST
20	WA/306/2022 CAVT. NO.08442/022, FIXED, CAVT./844/2022	JAYANTI DAS Versus THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY FOR CAVEATOR
21	WA/337/2022 CAVT. NO.11122/022, FIXED, CAVT./1112/2022 (D/O)	AFIYA BEGUM LASKAR AND 28 ORS Versus THE STATE OF ASSAM AND 12 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR B D DAS SC, PNRD GA, ASSAM MR H I CHOUDHURY FOR CAVEATOR

22	WA/348/2022 FIXED	DHARANI DAS AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
ORDERS				
23	Mat.App./8/2014 FIXED	ARUTI DUSAD Versus SHIV PUJAN DASAD	MRS. R RONGMEI MR.R DEV MSS DEVI MS.R DEVI	MRS. R RONGMEI MRS. RITA DAS MOZUMDAR
24	PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
25	Mat.App./22/2019 FIXED, WITH LCR	SRI GHANA KANTA KATAKI Versus SMTI. ARUNA BORAH	MR. D MOZUMDER MR. S BISWAS	N BAISHYA MR G CHOUDHURY
26	PIL/73/2020	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM SC, AGRI. DEPARTMENT
27	PIL/77/2020 FIXED	JAHIR UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, PNRD GA, ASSAM
28	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
29	I.A.(Civil)/1208/2021 FIXED in WA/4644/2021	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
	WITH WA/4644/2021 (Filing Number)	MD. ARJU ALI Versus THE STATE OF ASSAM AND 3 ORS. E	K U AHMED	
30	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
31	ITA/11/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL
32	Mat.App./12/2022 FIXED, WITH LCR	NIJARA KALITA DEKA Versus DINESH KALITA	MS. N M DEKA	MR. M K SARMA MR G DAS B KRISHNA
33	ITA/12/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR H GUPTA	MR. S C KEYAL
34	Mat.App./32/2022 FIXED, WITH LCR	ANIL KUMAR NATH Versus LATA CHOUDHURY	MR M AHMED MR A. ALI N. CHOUDHURY	
35	PIL/47/2022	RAJAT BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MR. S SHARMA MR R YASIN MS D DEVI	MR S N SARMA SENIOR ADVOCATE (r-5) GA, ASSAM MR. K KALITA (r-5)
36	WA/91/2022 FIXED	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MRS S BARUAH (R1) MR. S D ROY (R1) MS. J GAYAN (R1)

37	Cont.Cas(C)/272/2022	BISHAL NATH Versus GYANENDRA DEV TRIPATHI, I.A.S. AND 2 ORS	MR. K MIRA MR S S ISLAM	MR. D SAIKIA MR D KALITA (r-3) MR. J HANDIQUE MR. D NATH (r-3) MS. N BORDOLOI
38	I.A.(Civil)/2319/2022 FIXED in Mat.App./9064/2022 WITH Mat.App./9064/2022 (Filing Number)	RIMPA DEBNATH Versus UTTAM PAUL RIMPA DEBNATH Versus UTTAM PAUL A	MD M S ALI MD M S ALI	
HEARING				
39	WA/347/2017 FIXED	SHISHIR KANTI DEY @ SISIR KANTA DAS and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MS.K DEVI MR.S NATH MR.K R PATGIRI	SC, ELEM EDU MR. MD S HOQUE MS. A BORUAH MS. S N RENGMA
40	WP(C)/5189/2017 FIXED WITH I.A.(Civil)/2286/2022 in WP(C)/5189/2017 WITH	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS. CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR.A K PURKAYASTHA MR.R C PAUL MR. N K MURRY MS. O KITS MS P TOKBIPI	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
41	WP(C)/3400/2017 CAVT. NO. 288/2017	UNION OF INDIA and 9 ORS. Versus SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.	MSB DEVI MR.D K DEYRly.Adv. MS.C DAS	MR.A K BORA(R-1) MR.R C PAULR-2 MR H K J AHMED (r-1) MS. B DAS (r-1) MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH
42	WA/169/2018 CAVT. NO.0471/2018 FIXED, CAVT./471/2018	KHAIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
43	WA/99/2021 FIXED	SRI DEBANANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS (B)	DR. B AHMED MR. A SAHAD MR. J B SAIKIA	GA, ASSAM
44	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1)
45	WP(C)/2342/2022 FIXED	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 07-11-2022 TO 18-11-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4732/2022 FIXED, WITH LCR	HARESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6706/2022 FIXED, WITH LCR	MAHAR UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WITH WP(C)/6705/2022 WITH LCR	AMBIYA KHATUN @ AMBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/7212/2022	NURUL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MR. S ISLAM MS. N HASINA R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/7213/2022	FATIKJAN NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/7216/2022	AMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	DY.S.G.I. SC, F.T

7	WP(C)/7220/2022	MOINA BIBI @ MOSA- MOINA BIBI @ MOYNA BIBI (E) Versus THE UNION OF INDIA AND 6 ORS.	MR. M ALI MR. R ISLAM J. E. SARKAR	DY.S.G.I. SC, F.T
8	WP(C)/7221/2022	MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3322/2022 in WP(C)/7221/2022	MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MS. A BORUAH MR. M DEKA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/7225/2022	SUKEN DAS Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MS. A BORUAH MD R ISLAM MR. F A FAROOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/7227/2022	ANOWARA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. S AHMED MS J HAZARIKA J DEVI	DY.S.G.I. SC, F.T
11	WP(C)/7232/2022	MALIDA KHATUN @ MALLIKA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. S ISLAM MS. N HASINA R BEGUM H G DAISY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/7251/2022	ABDUL MANNAN Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
13	WP(C)/7252/2022	SMTI. MILAN DAS Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR R ISLAM MS. P CHAKRABORTY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/7254/2022	REZZAK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A K AZAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/7256/2022	MANURANJAN MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3350/2022 in WP(C)/7256/2022	MANURANJAN MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
<u>ADMISSION</u>				
16	WP(C)/1553/2018 WITH LCR	ALI AKBOR @ ALI AKBAR Versus THE UNION OF INDIA AND 7 ORS.	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR R KALITA MR. S ALI	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG ASSTT.S.G.I.
17	WP(C)/2570/2018 WITH LCR	SMTI. JAYANTI BHOWMIK Versus THE UNION OF INDIA AND 5 ORS.	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)

18	WP(C)/3692/2018 WITH LCR	KARIM UDDIN @ ABDUL KARIM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/5129/2018 WITH LCR	SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/5177/2018 WITH LCR	RUFIA KHATUN @ SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/6050/2018 FIXED	ABDUL JABBAR Versus UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

22	WP(C)/4682/2018 WITH LCR	MUSST. KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	Review.Pet./3/2021 WITH WP(C)/4298/2017 (D/O), LCR 3 FILES	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
24	Review.Pet./110/2021 WITH WP(C)/6707/2018 (D/O), LCR 3 FILES	NEPAL DAS AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	I.A.(Civil)/3269/2022 WITH LCR in WP(C)/2195/2019	CHITTA RANJAN DASGUPTA Versus UNION OF INDIA AND 7 ORS.	MR. B BARUAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/2195/2019	CHITTA RANJAN DASGUPTA Versus UNION OF INDIA AND 7 ORS.	MR. B BARUAH MR. D KONWAR MS P BATHARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

STAY MATTERS

26	WP(C)/656/2018 FIXED	MINATI BALA DEBNATH @ MINATI DEBNATH Versus THE UNION OF INDIA	MR. A DAS	ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022

9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./4/2022 PART-HEARD, FIXED	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	WITH			
2	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	WITH			
3	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
4	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
5	Arb.P./9/2021	M/S GANGA CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY
6	Arb.P./10/2021	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
7	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
8	Arb.P./29/2021	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN	SC, RAILWAY
9	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
10	Arb.P./27/2022	M/S S R ENGINEERING CONSTRUCTION Versus THE COMMANDER WORKS ENGINEER AND ANR		MR. R K D CHOUDHURY MR H GUPTA

ORDERS

11	Review.Pet./111/2019 FIXED, WITH WP(C)/3248/2016 (D/O), Review.Pet./1/2016 (D/O), WP(6273/2014 (D/O)	SMTI. MITALI GOHAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
12	Review.Pet./15/2020 WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
13	Arb.P./25/2021	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
14	Review.Pet./115/2021 FIXED, WITH WP(C)/6859/2018 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus PRANAB GOSWAMI	MR. N UPADHAYAY	MR. A MOBARAQUE
15	Review.Pet./160/2022 B/O, WITH WP(C)/8127/2017 (D/O)	ABDUL KAIF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. B K DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4655/2022 FIXED	NAK RAJU NO.1 Versus GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR A DASGUPTA MS B DAS	SC, GMC
2	WP(C)/6230/2022	MANBENDRA BARUAH Versus THE UNION OF INDIA AND 6 ORS.	MR. B K GOGOI C. DEKA	ASSTT.S.G.I.
3	WP(C)/6269/2022	RIJU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. R MAJUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, APDCL
4	WP(C)/6271/2022	PABAN CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM
5	WP(C)/6563/2022	MOMINUL ISLAM Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, PWD ROAD GA, ASSAM
6	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
7	WP(C)/7018/2022	AJAY DAS Versus THE UNION OF INDIA AND 2 ORS	MR. D GOGOI MR. R BORA	MR. A K DUTTA (C.G.C., R1-R3) DY.S.G.I.
8	WP(C)/7024/2022 FIXED	MANJU KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, BTC
9	WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I

10	WP(C)/7067/2022	SMT. SANTA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
11	WP(C)/7147/2022	GIRINDRA MISRA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. S DASGUPTA MS S DASGUPTA	GA, ASSAM SC, FINANCE
12	WP(C)/7203/2022	MILAN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, REVENUE
13	WP(C)/7210/2022	AMLESH KUMAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, COAL INDIA
14	WP(C)/7226/2022	TAPAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM
15	WP(C)/7228/2022	MANOJ KR. DAS Versus THE UNION OF INDIA AND 5 ORS.	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
16	WP(C)/7229/2022	BIDYUT KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	SC, REVENUE
17	WP(C)/7235/2022	TAFIKUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MISS. M BORAH MR H K BARUAH	GA, ASSAM SC, REVENUE
18	WP(C)/7236/2022	ABDUL SAMAD LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MS. J GHOSH	SC, CO OP
19	WP(C)/7237/2022	PRABHAT CHOUDHARY Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
20	WP(C)/7239/2022	SMTI. MAMONI KAKATI Versus THE STATE OF ASSAM 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	GA, ASSAM SC, FINANCE
21	WP(C)/7244/2022	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM
22	WP(C)/7245/2022	MANAJIT TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, FINANCE SC, GHC
23	WP(C)/7261/2022	TARUN CH. BORAH AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M KALITA MR M SARMA MR. N M DAS MR. J HATIMURIA	GA, ASSAM
24	WP(C)/7262/2022	CONSTABLE NO. 131609370 NABAJIT MEDHI Versus THE UNION OF INDIA AND 4 ORS	MR. N K KALITA MR D DEKA	DY.S.G.I.
25	WP(C)/7268/2022	ABDUL JABBAR AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA MD BAKKAR ALI	SC, AG (A AND E) SR. GA, ASSAM SC, DIMA HASAO
ORDER (STAY VACATING)				
26	I.A.(Civil)/2834/2022 FIXED, WITH WP(C)/1173/2014 (D/O) in WP(C)/3605/2015 WITH WP(C)/3605/2015	SMTI TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 6 ORS. DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. J PATOWARY MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA MR.S N SARMA MR.S C KEYAL MR.K KALITA MR. J PATOWARY (r-7) SC, OIL

	WITH I.A.(Civil)/2237/2019 in WP(C)/3605/2015	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LIMITED and 5 ORS	MR. B D KONWAR SR. ADV. SC, OIL MRS J M KONWAR MR R KALITA MR. R SALOI	
27	WITH WP(C)/5207/2014	DR. DEEPAK KUMAR GOGOI Versus OIL INDIA LTD and 5 ORS.	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S N SARMA MR. J PATOWARY, R-6 SC, OIL
	WITH I.A.(Civil)/2839/2022 in WP(C)/5207/2014	TULIKA GOGOI Versus DR. DEEPAK KUMAR GOGOI AND 5 ORS.	MR. J PATOWARY	MR S N SARMA SENIOR ADVOCATE MR. B D KONWAR SR. ADV. MR. K KALITA
28	I.A.(Civil)/3225/2022 FIXED in WP(C)/6378/2022	MS. JESHMINA KHATUN Versus AKRAM HUSSAIN AND 3 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM MRS M DAS SC, REVENUE
	WITH WP(C)/6378/2022	AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	GA, ASSAM SC, REVENUE
		<u>ORDER NO STEPS</u>		
29	I.A.(Civil)/3267/2022 in WP(C)/6534/2022	SAHAB UDDIN AHMED Versus ISRAFIL ALAM AND 6 ORS.	ALHAJJ I UDDIN SC, REVENUE	MS G BORA GA, ASSAM
	WITH WP(C)/6534/2022	ISRAFIL ALAM Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM SC, REVENUE
		<u>ADMISSION</u>		
30	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
31	WP(C)/5960/2016 B/O	MAHANTA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR.D K SARMAH MS.A TALUKDAR MR.H BORA	GA, ASSAM SC, SECONDARY EDUCATION
32	WP(C)/8711/2018	SANKAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO MS. U SARMA	DR. B AHMED GA, ASSAM MS U DAS (R4) SC, HOUSEFED
33	WP(C)/8653/2019	MANURANJAN BORA AND 32 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR G UZIR MR. R DE MR. D GOSWAMI MR. S M BARUAH MR. M SAIKIA MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
34	WP(C)/1087/2020 FIXED	ADHESH KALUWAR AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR. K K PARASAR MS Y BHUTIA	GA, ASSAM SC, HEALTH
35	WP(C)/2388/2020	GOBINDA RAJBANGSHI Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K BORAH MR. P KALITA MR. R PHUKAN MS M S CHOUDHURY	GA, ASSAM MR. B GOGOI SC, SOIL CONSERVATION DEPTT.

36	WP(C)/2753/2020 FIXED	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R-1,3,5)
37	WP(C)/141/2021 B/O	SUNITA SINHA Versus THE STATE OF ASSAM AND 6 ORS	MR. B P SINHA	GA, ASSAM MR B SINHA (R-7)
38	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
39	WP(C)/5941/2021 B/O	MAHENDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J SARMAH	GA, ASSAM SC, AG MR. S K MEDHI (r-2) SC, FINANCE
40	WP(C)/2065/2022 B/O	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, OIL
41	WP(C)/2933/2022 FIXED	BHASKAR BHATTACHARJYA AND 11 ORS Versus NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
42	WP(C)/3411/2022 B/O	PRAKASH JYOTI BORAH AND 23 ORS. Versus THE STATE OF ASSAM AND ANR.	MR B SINHA MR D K DEY	GA, ASSAM M KATAKY
43	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
44	WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD
45	WP(C)/6708/2022 FIXED	ABHIRAM DAS Versus THE STATE OF ASSAM AND 6 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR F KHAN (r-7) M. GLORY (r-7) Q. KIBA (r-7) SC, REVENUE SC, BTC

ORDERS

46	WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
47	WP(C)/2086/2020 FIXED	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/960/2021 in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
48	I.A.(Civil)/1344/2021 FIXED in WP(C)/4373/2020	PRANJAL GOSWAMI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI (R-15) Y SULTANA (R-14,15,16)	MR DEBA SARMAH

WITH
WP(C)/4373/2020

MAINUL HOQUE CHOUDHURY AND ANR
Versus
THE STATE OF ASSAM AND 16 ORS

MR P KOULI
MR DEBA SARMAH
MS N SHYAM

GA, ASSAM
MR. R MAZUMDAR (R-14,15,16)
MRS P RAI (R-15)
MS. P K DEVI (R-15)
MR H J SAIKIA (R-15)
MS Y SULTANA (R-14,15,16)
SC, WPT AND BC
SC, AGRI. DEPARTMENT
SC, PERSONNEL DEPT.

49 WP(C)/4392/2022
CAVT. NO.07062/022,

MD KHAIRUL ISLAM
Versus
THE STATE OF ASSAM AND 7 ORS

MR. M DUTTA
MR. S R GOGOI

SC, CO OP
GA, ASSAM
MR. P J SAIKIA, SR. ADV
MR. K BORUAH (FOR
CAVEATOR)
MR. M ALOM (FOR
CAVEATOR)
MR K J SAIKIA

50 WP(C)/4789/2022
B/O

MRIDUL CHAKRABORTY
Versus
THE STATE OF ASSAM AND 5 ORS

MR. A R TALUKDAR

GA, ASSAM
SC, AG
SC, REVENUE
SC, FINANCE

51 WP(C)/4856/2022
FIXED

DILIP SARMA
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. R K D CHOUDHURY
MS. L DEVI

GA, ASSAM
SC, REVENUE

52 WP(C)/5694/2022
FIXED

TAPAN NATH AND 37 ORS.
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. U K NAIR
MR. S P SHARMA
MS U SHARMA
K AHMED

GA, ASSAM

HEARING

53 WP(C)/2711/2016
B/O

SARAT CH. HAZARIKA
Versus
THE STATE OF ASSAM AND 4 ORS

MR. J C DAS
MR. D HAZARIKA
MR. D J KACHARI
MR. L K BORAH

GA, ASSAM
MR. A THAKUR
SC, PERSONNEL DEPT.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/636/2022	ABDUR RASHID SK AND ANR Versus SURANJANA SENAPATI	MR. K A MAZUMDER MR A HAI	
2 Cont.Cas(C)/637/2022	SAMSUDDOZA MOLLAH Versus SMTI. SURANJANA SENAPATI, ACS	MR. R ISLAM MR G U AHMED	
3 Cont.Cas(C)/640/2022	JIRUMONI DOLEY AND ANR Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MRS. K DEVI B. M. KALITA MS S A KHALIFA	
4 WP(C)/4329/2022 FIXED	RAJIB KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MR. A DAS	SC, ELEM. EDU GA, ASSAM
5 WP(C)/4770/2022 WP(C) 444/2020(D/O), FIXED	DAMAYANTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M K SARMA MR. S B PRASAD MR G DAS	SC, ELEM. EDU SC, AG SC, BTC
6 WP(C)/5942/2022 B/O	SHASHANKA ROY AND 28 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU
WITH I.A.(Civil)/2874/2022 in WP(C)/5942/2022	SHASHANKA ROY AND 28 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU SC, WPT AND BC
7 WP(C)/6119/2022 B/O	SIDHIRAM BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH	SC, SEC. EDU. SC, K A A C SC, FINANCE
8 WP(C)/6772/2022 WP(C) 734/2021(D/O), FIXED	SUNITA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE
9 WP(C)/6786/2022 FIXED	SANGITA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
WITH 10 WP(C)/6804/2022	PRANAB JYOTI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED	SC, ELEM. EDU GA, ASSAM

11	WITH WP(C)/6809/2022	CHIMPI GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
12	WP(C)/7049/2022 FIXED	DURGESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. P GOGOI	SC, ELEM. EDU GA, ASSAM
13	WP(C)/7066/2022 FIXED	MUZIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY MR. S TALUKDAR	SC, SEC. EDU. SC, SEBA
14	WP(C)/7068/2022 FIXED	DR. MD. SHIRAZUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	SC, SEC. EDU.
15	WITH Cont.Cas(C)/243/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. Versus PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
16	WP(C)/7204/2022	MATUK BHUMIJ Versus THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/7205/2022	BIMAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
18	WP(C)/7206/2022	MRINAL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S U AHMED MR A HAWARI MS. M BARMAN	SC, ELEM. EDU GA, ASSAM
19	WP(C)/7207/2022	JIBON NESSA BEWA Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/7208/2022	MADHYA CHAR L.P. SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MR. P A AHMED MS. INDRANEE SARMA MR. D BORA	SC, ELEM. EDU
21	WP(C)/7214/2022	ABDUL WAHID Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU
22	WP(C)/7218/2022	BABITA PAO Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
23	WP(C)/7240/2022	SUPARNA DEY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, DIMA HASAO SC, FINANCE
24	WP(C)/7243/2022	SMT. MIRA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DEKA	SC, HIGHER EDU GA, ASSAM
25	WP(C)/7246/2022	PABAN RAHANG Versus THE STATE OF ASSAM AND 2 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU.
26	WP(C)/7247/2022	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	SC, ELEM. EDU SC, SSA
27	WP(C)/7248/2022	N BIJIT KUMAR SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/7250/2022	HIRANYA KR BORO Versus THE STATE OF ASSAM AND 2 ORS	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	SC, SEC. EDU.
29	WP(C)/7253/2022	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. M DEWAN	SC, HIGHER EDU

30	WP(C)/7260/2022	MS. PUROBI GHOSH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, EDU
31	WP(C)/7266/2022	PREMANANDA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS.	MR P C GOSWAMI MR. P P DAS MR S SHARMA	SC, ELEM. EDU SC, AG SC, FINANCE DEPTT.
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/2552/2022 FIXED in WP(C)/3302/2022 WITH WP(C)/3302/2022	SUBHASH NATH MAZUMDAR Versus NIRENDRA KUMAR NATH AND 5 ORS. NIRENDRA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR. J LASKAR MR R DAS	SC, SEC. EDU. MR. J LASKAR SC, SEC. EDU. GA, ASSAM MR. K A MAZUMDER (R-6) MR A HAI (R-6)
33	I.A.(Civil)/2601/2022 FIXED in WP(C)/2082/2022 WITH WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS. AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
34	I.A.(Civil)/3210/2022 in WP(C)/5157/2022 WITH WP(C)/5157/2022	MUNNI BORA Versus DR. AMAD UDDIN AND 4 ORS. DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. T K MISRA MR. P K MUNIR MR. A GAYAN MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR J ABEDIN GA, ASSAM SC, HIGHER EDU GA, ASSAM K U AHMED (r-4) MS P SARMA (r-4) MS N HASAN (r-4)
<u>ADMISSION</u>				
35	WP(C)/7878/2017 B/O	NAREN CH. BORO Versus THE STATE OF ASSAM and 6 ORS.	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE SC, BTADC
36	Review.Pet./141/2018 in WP(C)/5660/2009 (D/O), FIXED	LONGSING TERANG and ANR Versus THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M MAHANTA (R- 12,13,15,21,43,46,50,51, 53,55,66,68,74,82,83,85,86) MR. M K BORO (R- 9,14,29,37, 44,47,48,60,75,77,80,81) MR. M AGARWALLA (R- 10,17,27,34, 49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS (R-9,14,29,37, 44,47,48,60,75,77,80,81) MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) MD BAKKAR ALI SC, EDUCATION

37	WP(C)/5959/2019 B/O	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
38	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, SEC. EDU. SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, BTADC
39	WP(C)/1117/2021 FIXED	MOHAN GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH
40	WP(C)/1165/2021 FIXED	MANI KANT JHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, BTC
41	WP(C)/2506/2021 FIXED	BIDHAN CHANDRA SEN Versus THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	SC, ELEM. EDU SC, BTC
42	WP(C)/3283/2021 B/O	ABUL HUSSAIN BARBHUIYA Versus STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU MR. B U LASKAR (r-7)
43	WP(C)/6264/2021 FIXED	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI N ISLAM	SC, HIGHER EDU
44	WP(C)/90/2022 FIXED	ANIL CH GAYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU
45	WP(C)/319/2022 FIXED	ABDUL HANIF Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI	SC, SEC. EDU.
46	WP(C)/1045/2022 FIXED	BIDYUT JYOTI BORA Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, SEC. EDU. SC, FINANCE
	WITH			
47	WP(C)/447/2022	ADITYA BHUYAN AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. SC, FINANCE
48	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, SEC. EDU. MR. M K BORO MR D K ROY, SC, AHSEC (R- 3) SC, BTC
49	WP(C)/1216/2022 B/O	LILY KONCH Versus THE STATE OF ASSAM AND 3 ORS	MR P KOULI MR DEBA SARMAH MS N SHYAM	SC, EDU
50	WP(C)/1568/2022 FIXED	JAFUR UDDIN BARBHUIYA AND 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
51	WP(C)/1580/2022 B/O	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
52	WP(C)/1837/2022 FIXED	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
	WITH			
53	WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE

54	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
55	WP(C)/1873/2022 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
56	WP(C)/2768/2022 FIXED	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
57	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
58	WP(C)/4876/2022 B/O	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
59	WP(C)/5381/2022 B/O	MUSTAFA JALAL LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, SEC. EDU.
60	WP(C)/5492/2022 FIXED	KARIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE
61	WP(C)/5525/2022 CAVT. NO.09122/022,	SANJIB KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY	SC, SEC. EDU. MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM FOR CAVEATOR
62	WP(C)/6225/2022 FIXED	SMTI MINA HAZARIKA AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU

ORDERS

63	Cont.Cas(C)/161/2018 B/O	SMTI. RITA DEB Versus SRI PRITAM SAIKIA AND 2 ORS.	MR. M CHANDA MR S CHOUDHURY MR. H DAS	MR. D SAIKIA (R1) MR. A BHATTACHARJEE MR. S P BHATTACHARJEE MR. A DEKA MR. N SARMA (R1 & 3)
64	Cont.Cas(C)/507/2020 B/O	ANWAR HUSSAIN MAZUMDER Versus PRITAM SAIKIA AND 4 ORS	MR. M DUTTA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. N J KHATANAR MR. B GOGOI MR A CHALIHA MS. S KONWAR
65	Cont.Cas(C)/252/2021 FIXED	ABINASH SUKLABAIIDYA Versus DHARMA KANTA MILI, ACS	MR. L R MAZUMDER	MR. K GOGOI
66	Cont.Cas(C)/499/2021 B/O	KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS.	MR M CHANDA MR S CHOUDHURY K ABINANDAN	
67	WP(C)/2386/2021 B/O	MD NAZRUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MRS. R DEVI	SC, ELEM. EDU MR. P C DEY (R-6)
68	Cont.Cas(C)/502/2022 FIXED	SMT. BHARATI DEVI Versus M.S. MANIVANAN AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. A K AZAD	MR. D SAIKIA (r-3,5) MR. K GOGOI (r-3,5) MR S DAS (r-3,5)

69	WITH WP(C)/2509/2021	BHARATI DEVI Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. A K AZAD	SC, HIGHER EDU
70	I.A.(Civil)/3095/2022 FIXED in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	MR. D DAS SR. ADV MRS. S SARMA
	WITH WP(C)/6005/2021	NITYA NANDA PAIT AND 18 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. D DAS SR. ADV MS. S CHUTIA	SC, APSC MR. S BORTHAKUR (R 4 - R 18) MS. P BORAH (R 4 - R 18)
71	I.A.(Civil)/3096/2022 FIXED, CAVT. 985/2022, WITH LCR in WP(C)/6104/2022	AWADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K GOSWAMI	SC, SEC. EDU.
	WITH WP(C)/6104/2022 CAVT. NO. 09852/022,	AVADHESH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. M KHATANIAR MR. U K GOSWAMI	SC, SEC. EDU. MR. M A SHEIKH MS F INTAZ MR. K U AHMED FOR CAVEATOR
72	WP(C)/5361/2022 B/O	ATIQUIL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4)
73	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
74	WP(C)/6616/2022 FIXED	SUKHALATA PHUKAN GOGOI Versus THE STATE OF ASSAM AND 7 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU GA, ASSAM SC, AG MR. S K MEDHI SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/4934/2021	LUTFAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. N UDDIN	SC, PNRD
2 WP(C)/5824/2021	SUKUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MR. S DUTTA MR D DEKA	GA, ASSAM SC, NRHM SC, HEALTH
3 Cont.Cas(C)/638/2022	ABDUR RAHMAN Versus DIBAKAR NATH AND ANR.	MR. L R MAZUMDER MR. A ISLAM	
4 Cont.Cas(C)/639/2022	CHARAN BORGAYARY Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	
5 WP(C)/3065/2022	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.
6 WP(C)/5266/2022	DR. ANURADHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. A MANNAF (R4) MR. S BORA (SC, GMDW) MR I S MAZUMDAR MD A S ALI (R4) MS. P CHAKRABORTY SC, GDD
7 WP(C)/6758/2022	BHARAT KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR A W AMAN MR SARFRAZ NAWAZ MS. D SAIKIA MR S A BARBHUYAN	GA, ASSAM SC, GHC
8 WP(C)/6795/2022	ASHOK KUMAR AGARWALA Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS

9	WP(C)/6815/2022 FIXED	SUSANTA BASULI Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DIBRUGARH AND ANR	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST
10	WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
11	WP(C)/6871/2022	MD ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, REVENUE
12	WP(C)/6875/2022	SOFURUDDIN SK., Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	GA, ASSAM SC, REVENUE
13	WP(C)/6880/2022 FIXED	ALL ASSAM FAIR PRICE SHOP DEALERS ASSOCIATION AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. N K KALITA MR D DEKA	GA, ASSAM
14	WP(C)/6987/2022 FIXED	BHIMA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS. N BORDOLOI	GA, ASSAM SC, BTC
15	WP(C)/7215/2022	MINARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, FINANCE SC, P W D
16	WP(C)/7217/2022	NUMALIGARH REFINERY LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. A K SAHEWALLA MR. P DEKA MR A DAS	ASSTT.S.G.I.
17	WP(C)/7222/2022	DILIP KR. BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	GA, ASSAM SC, FINANCE SC, ELECTION COMMISSION.
18	WP(C)/7224/2022	REENA DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
19	WP(C)/7231/2022	THE PARMESWARI BUILDING OCCUPANTS ASSOCIATION AND 4 ORS. Versus ASSAM POWER DEVELOPMENT CORPORATION LTD. (APDCL) AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, APDCL
20	WP(C)/7241/2022	YASMINE DUTTA @ YASMINE AHMED SHILLA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
21	WP(C)/7242/2022	M/S. SAGOLSEM CEMENT HOUSE Versus STRESSED ASSETS RECOVERY BRANCH (SARB) AND ANR	MR I S MAZUMDAR	
22	WP(C)/7249/2022	PHANINDRA NATH BRAHMA Versus THE STATE OF ASSAMA AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, PWD SC, BTC
23	WP(C)/7255/2022	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
24	WP(C)/7257/2022	MUKTADIR HUSSAIN CHOUDHURY AND 7 ORS Versus ASSAM BOARD OF REVENUE AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, REVENUE
25	WP(C)/7264/2022	PHANINDRA NATH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, PWD SC, BTC
26	WP(C)/7265/2022	ABUL HUSSAIN AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP SR. GA, ASSAM

27	WP(C)/7267/2022	PHANINDRA NATH BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, PWD SC, BTC
28	WP(C)/7269/2022	HITENDRA NATH BAROOAH AND ANR Versus THE STATE OF ASSAM AND 7 ORS	L K BORAH MR. M ALI	GA, ASSAM SC, HEALTH
ORDER (IMPLEADMENT OF PARTY)				
29	I.A.(Civil)/3272/2022 FIXED in WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C
	WITH WP(C)/6839/2022	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 20 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C
ADMISSION				
30	WP(C)/4530/2020 CAVT. NO.0594/2020 FIXED, WITH CAVT./594/2020 (D/O)	DHANADA DAS BORA Versus THE STATE OF ASSAM AND 14 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. N D SARMA MR J ISLAM MR. P K SHARMA	SC, PNRD GA, ASSAM MR. B HALDAR MR. S BARMAN MR B DEORI FOR CAVEATOR
31	WP(C)/894/2021 FIXED	RUPA PAUL Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, BTC
32	WP(C)/6814/2021	ABDUL KHALEQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
	WITH WP(C)/6818/2021	ABU MAHAMMAD ZAKARIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, IRRIGATION
34	WP(C)/7030/2021	M/S S AND J BROTHERS ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	SC, P H E
35	WP(C)/7049/2021	BIPUL CHILA OJA Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH MS. K BARMAN	
36	WP(C)/7145/2021	M/S BRP ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH K BARMAN	SC, P H E
	WITH WP(C)/6879/2021	JULIE AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA	SC, P H E
	WITH WP(C)/6898/2021	MD. SUBHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	SC, P H E
39	WP(C)/458/2022 FIXED	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
40	WP(C)/4927/2022 FIXED	ABDUL WOHHAB AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM MR. M U MAHMUD (R-7) MS. S BIN (R-7) MR S H MAHMUD (R-7) Q A AKHTAR (R-7)

41	WP(C)/5081/2022 B/O	MOINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, WATER RESOURCE
ORDERS				
42	Review.Pet./169/2022 CAVT. NO.12612/022, WITH WP(C)/2192/2021 (D/O)	RINA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR M H AHMED	GA, ASSAM MR H DAS MR. B C DEKA FOR CAVEATOR
43	Review.Pet./172/2022 WITH WP(C)/258/2022 (D/O), WP(C)/5225/2021 (D/O), WP(C)/5239/2021 (D/O), WP(C)/5269/2021 (D/O), WP(C)/5271/2021 (D/O), WP(C)/5433/2021 (D/O), WP(C)/5541/2021 (D/O), WP(C)/5577/2021 (D/O)	THE UNION OF INDIA AND 2 ORS. Versus LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	SC, AG
44	Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
45	I.A.(Civil)/3155/2022 in WP(C)/2498/2022	THE MARIANI MUNICIPAL BOARD Versus RADIANT ENGINEERING COMPANY AND ANR F	MR. B J TALUKDAR MR. K BAISHYA MS P DEVI	MR. P J SAIKIA, SR. ADV MR. R S MISHRA
	WITH WP(C)/2498/2022	RADIANT ENGINEERING COMPANY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MR. B J TALUKDAR (R4) MR. K BAISHYA (R4) MS P DEVI (R4)
46	WP(C)/6081/2022 FIXED	M/S H.R.D. COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S SAHU MR. M K ALI	ASSTT.S.G.I. SC, ASSAM UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
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11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELISTS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/7234/2022	MOIJUDDIN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM
<u>ADMISSION</u>				
2	CrI.A./265/2022	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS MR. M KALITA	PP, ASSAM
	WITH I.A.(CrI.)/639/2022 in CrI.A./265/2022	HAREKRISHNA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR H DAS	PP, ASSAM
3	CrI.A./295/2022	MOHAN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(CrI.)/708/2022 in CrI.A./295/2022	MOHAN KUMAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
<u>ORDERS</u>				
4	CrI.L.P./27/2018 WITH LCR 4 FILES, FIXED in CrI.A./712/2018	THE STATE OF ASSAM Versus SRI RAJIB DEWRI	PP, ASSAM	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR K J SAIKIA
	WITH CrI.A./712/2018 (Filing Number)	THE STATE OF ASSAM Versus RAJIB DEWRI		

5	CrI.A./402/2019 WITH OFFICE NOTE, LCR 5 FILES, P.B.-4	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	PP, ASSAM
6	CrI.A./104/2022 WITH LCR 5 FILES, FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/260/2022 in CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
7	I.A.(CrI.)/442/2022 WITH LCR 6 FILES, FIXED in CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
	WITH CrI.A./188/2022	KHANDAKAR SAFIUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
8	I.A.(CrI.)/453/2022 WITH OFFICE NOTE, LCR 6 FILES in CrI.A./194/2022	FAJALUR RAHMAN @ MD. FAZLUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./194/2022	FAJALUR RAHMAN @ MD. FAZLUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	I.A.(CrI.)/491/2022 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
	WITH CrI.A./28/2021	PRADIP JHA Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
10	I.A.(CrI.)/705/2022 WITH LCR 3 FILES, P.B.-2 in CrI.A./28/2022	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN	PP, ASSAM
	WITH CrI.A./28/2022	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
HEARING				
11	CrI.A./42/2020 WITH LCR 8 FILES, P.B.-2	SRI SURESH MUNDA AND 11 ORS Versus THE STATE OF ASSAM AND ANR	MR. H R KHAN MR. N ISLAM MS. N GOSWAMI MRS M BARMAN	PP, ASSAM
12	CRL.A(J)/51/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-3	KANAK SAIKIA Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR. A DHAR (AMICUS CURIAE) (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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7)	MR. N SHARMA	16-11-2022	To	16-11-2022
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13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2900/2014	AJIT CHANDRA KALITA Versus THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 2 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	MRD C CHAKRABORTY(R-1&2) C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I. MS.H TERANGPI
2	WP(C)/7954/2017	JAHANARA BEGOM CHOUDHURY and 9 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.J PATOWARI MR.B K KASHYAP	MR. N BARUA, R- 6-14 MS. P BURAGOHAIN, R--14 MD M RAHMAN, R- 6-14 MR. S GHOSH, R- 6-14
3	WP(C)/4051/2017	PROTIMA DEY LASKAR and 8 ORS. Versus THE STATE OF ASSAM and 16 ORS.	MR. N BARUA MR.S K GHOSH M RAHMAN MS.P BORGOHAIN	GA, ASSAM MR.M RAHMANR- 6 to 14 and 17 MR.D HUSSAIN(R- 6 to 14 & 17) MR.A M ALAMAN(R- 6 to 14 & 17) MR.A S TAPADER(R- 6 to14 & 17)
4	WP(C)/8186/2017 FIXED	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2995/2022 in WP(C)/8186/2017	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 30 ORS.	MR. P K ROYCHOUDHURY MR.N G KUNDU MRG DEKA	GA, ASSAM GA, ASSAM
5	WP(C)/2251/2020	MANAB JYOTI KAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

6	WP(C)/931/2018	ABDUL RASHID Versus THE STATE OF ASSAM AND 3 ORS.	MR. G UZIR MS. H DAS MR. S M BARUAH MR. T K DAS MR. M SAIKIA MR. G J TALUKDAR	GA, ASSAM MR. D NATH (SC, PWD)
7	WP(C)/2800/2018 FIXED	ITI RANI GHOSAL @ PUJA GHOSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. U K NAIR (SC, GHC, R-2 ,3) MR. S S ROY (GA, ASSAM) R-1
8	WP(C)/8203/2018 B/O	BIROZA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. L K BORAH MR. J PAWE	MR. B GOGOI SC, FINANCE DEPTT. SC, HEALTH
9	WP(C)/52/2019	MUKESH CHANDRA Versus THE UNION OF INDIA AND 3 ORS.	MD H R AHMED MD A ISLAM	MR K K PARASAR, (C.G.C., R-1-R-4) MS. M D BORAH ASSTT.S.G.I.
10	WP(C)/3278/2019 B/O	ROFI UZ ZAMAN AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
11	WP(C)/7598/2019 FIXED	SAMIR PAUL Versus THE BANK OF BARODA AND 4 ORS.	MR. B SARMA	MS. N SHYAMAL (R1-R4) MR H GUPTA (R1-R4) MS. R M SARMAH (R1-R4)
12	WP(C)/4799/2020 FIXED	LAMBUDHAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR G BORDOLOI, SC, COOPERATIVE DEPTT. MR F KHAN (R-7) MR U CHAUDHURY (R-7) MS D BARUAH (R-7) MS BISMITA BARMAN (R-7)
13	WP(C)/530/2021	KHAGEN KALITA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM M KATAKY
14	WP(C)/891/2021 FIXED	PRASAD CHANDRA BORDOLOI AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MS K PHUKAN	SC, WPT AND BC SC, FINANCE
15	WP(C)/916/2021 FIXED	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. R R Gogoi SC, FOREST
	WITH I.A.(Civil)/1750/2021 in WP(C)/916/2021	SMT NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
	WITH I.A.(Civil)/1625/2022 in WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, FOREST
16	WP(C)/1167/2021 FIXED	JINA NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM MR R DHAR (1,4,5) MR P NAYAK (R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
	WITH			
17	WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)

18	WITH WP(C)/369/2021	DINESWAR PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A NATH MS. S AHMED MS M BARO	GA, ASSAM SC, WPT AND BC SC, FINANCE
19	WP(C)/3648/2021	BINOD DAS Versus THE STATE OF ASSAM AND 4 ORS	MR B N SARMA MR Z ALAM MR. A GANGULY MS. S NAZNEEN MS. N BARUAH MR T CHHETRI	GA, ASSAM MR. S BORA (R-5) MS J RAJKUMARI (R-5)
20	WP(C)/3938/2021	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Civil)/1627/2021 in WP(C)/3938/2021	IRLA NO 5960 SECOND IN COMMAND NERAJ KUMAR SINGH Versus THE UNION OF INDIA AND 4 ORS.	MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI
21	WP(C)/4305/2021	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
22	WP(C)/4497/2021 FIXED	NILUFER ALOM HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, AG (A AND E) GA, ASSAM
23	WITH WP(C)/4569/2021	PINUEL BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP	GA, ASSAM SC, AG
24	WP(C)/5836/2021 FIXED	SUPRIYA BEGOM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM
25	WITH WP(C)/5110/2020	WAHIDA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
26	WP(C)/5936/2021	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
27	WP(C)/6805/2021	SRI HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	GA, ASSAM SC, AG SC, FINANCE
28	WP(C)/7043/2021	SATWINDER KAUR Versus THE UNION OF INDIA AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA MR. M P SHARMA	MS S MOCHAHARI (R-1 TO 6) MR. S DUTTA (R-1 TO 6) MRS. A GAYAN MR. S DUTTA (R-1 TO 6) ASSTT.S.G.I.
29	WP(C)/7052/2021	KARTIK KUMAR YADAV AND 20 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M CHANDA MR S CHOUDHURY MR S NATH	ASSTT.S.G.I.
30	WP(C)/104/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
31	WITH WP(C)/59/2022	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND ANR	MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	SC, P AND R.D.
32	WP(C)/1656/2022 FIXED	MUHIRAM BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM MR. P MAJUMDAR (R-2,3)

33	WP(C)/1785/2022 FIXED	SURAJIT BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
	WITH			
34	WP(C)/482/2022	ATIQUUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
	WITH			
35	WP(C)/597/2022	ABDUL KARIM Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, P AND R.D.
	WITH			
36	WP(C)/1543/2022	AMANUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, P AND R.D.
37	WP(C)/2399/2022 FIXED	DINESH PATGIRI Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
38	WP(C)/2790/2022	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
39	WP(C)/2970/2022	NAYANJYOTI DAS Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
40	WP(C)/5086/2022	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM M KATAKY
41	WP(C)/6478/2022 FIXED	LAL BABU SAHANI AND 35 ORS Versus THE DEPUTY GENERAL MANAGER (IR-L) AND 4 ORS	MR. A D GUPTA MS B DAS	SC, F C I
<u>ORDERS</u>				
42	WP(C)/3661/2022 PART-HEARD, FIXED	NIBHA PATHAK Versus THE STATE OF ASSAM AND 9 ORS.	MR N AHMED MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, P AND R.D. MR. M SARANIA (R-6,7,9) MR H MEDHI (R-6,7,9)
	WITH I.A.(Civil)/2035/2022 in WP(C)/3661/2022	NIBHA PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MS. S B CHOUDHURY	SC, P AND R.D. GA, ASSAM
	WITH			
43	WP(C)/2112/2022	TAPAN TALUKDAR AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARANIA MR H MEDHI MS N BISHAYA MS N RAI MS N N SHARMA MR. A SARANIA	SC, P AND R.D. GA, ASSAM
44	WP(C)/7257/2016	KRISHNA PRIYA DAS Versus THE STATE OF ASSAM and 8 ORS.	MS. B BHUYAN MS. N BORAH	MRS. R MOMTAZR-9 MS. N CHOUDHURY(R7) MR. A KHOUND(R7) MS B BORA MR. ALHAJJ INAM UDDIN(R- 9) SC, SOCIAL WELFARE
45	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
46	Cont.Cas(C)/510/2019	AMAR DEKA Versus JISHNU BARUAH AND 3 ORS.	MR. N K KALITA	MS. K PHUKAN (R-5) MR. D NATH MR D KALITA

47	WP(C)/3520/2019 CONT CASE(C) 218/16(D/O)	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MS. B DEVI MS. S D SAIKIA MR. R SARMAH	GA, ASSAM
WITH				
48	WP(C)/1313/2016	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS B DEVI MRS.S D SAIKIA MS.H SARMA	MR.M K CHOUDHURY(R-2,3&4) MR.B K SARMA MR.N BARUAH R- 2,3and4 MR.T N SRINIVASAN(R-2,3&4) SC, SOCIAL WELFARE MR.A BARKAKATI(R-2,3&4)
WITH				
49	WP(C)/2620/2016	DIMBESWAR HALOI Versus THE STATE OF ASSAM AND 3 ORS	MSB DEVI MS.K D SARMAH MS.H SARMA	MR.B K SARMA MR. D NATH (R-3 & R-4) MR D KALITA (R-3 & R-4) SC, SOCIAL WELFARE MRS. A GAYAN (R-1,2)
50	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ANR	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	
51	Cont.Cas(C)/374/2020	NALINI KUMAR BORAH Versus RAKESH KUMAR AND ANR.	MR. K N CHOUDHURY MR. R M DEKA	MR. N UPADHAYAY MR. P N GOSWAMI
52	WP(C)/4425/2020	DWIPANJIT HANDIQUE AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
53	Cont.Cas(C)/106/2022 B/O	PRAKASH JYOTI BORAH AND 23 ORS Versus SHYAM JAGANATHAN AND 2 ORS	MR B SINHA MR. A SARMA MR D K DEY MS T DEBNATH	
54	Cont.Cas(C)/327/2022	MAJMIL HAQUE AND 82 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
55	Cont.Cas(C)/439/2022	BIMAL CHETRI Versus BISWAJIT GOSWAMI, ACS	MR. B CHAKRABORTY MR K KASHYAB	
56	Cont.Cas(C)/448/2022	BIROBRATA ACHARJEE Versus DR. NILMADHAB DAS AND 2 ORS.	DR G J SHARMA	
57	I.A.(Civil)/1757/2022 in WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY	SC, GAD
WITH				
	WP(C)/3655/2022	E. RAGHUMANI SINGHA Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM SC, SAD
WITH				
58	WP(C)/5162/2020	JITU KR. SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. A KHANIKAR MR. P KONWAR	MR P BHARADWAJ (R-4,5,6) MR. M K CHOUDHURY (R-4,5,6) GA, ASSAM MR. A BARKATAKI (R-4,5,6) MR. A PHUKAN (R-2,3) MR M SARMA (R-4,5,6) SC, SAD
WITH				
	I.A.(Civil)/1143/2022 in WP(C)/5162/2020	UTPAL KONWAR AND 2 ORS Versus JITU KR. SAIKIA AND 12 ORS.	MR P BHARADWAJ MR. A BARKATAKI MR. A PHUKAN MR M SARMA	MR. A KHANIKAR
59	I.A.(Civil)/2866/2022 in Cont.Cas(C)/417/2016	ARCHTECH CONSULTANTS PVT. LTD. Versus SRI ASHUTOSH AGNIHOTRI, IAS AND 2 ORS.	MR. P PATHAK MR. A NARZARI	MS. A VERMA MR. T K BHUYAN SC, FINANCE

WITH
Cont.Cas(C)/417/2016

ARCHTECH CONSULTANTS PVT. LTD.
Versus
SRI ASHUTOSH AGNIHOTRI

MR. P PATHAK
MS S CHANGKAKATI
MR. A NARZARI
MS. P BARMAN
MS. S T BOKTH
MR. T K DAS
MR. K H CHOUDHURY

MR. S SARMA (R2)
MR. J DEKA (R2)
MS. A VERMA
MS. S KHANIKAR
MR A SARMA (R2)
MR. B GOGOI
MR. T K BHUYAN (R2)
MR. S K DEKA (R2)
MR P NAYAK
MS U DAS
MRS. N BORDOLOI

60 I.A.(Civil)/3259/2022
in WP(C)/3181/2022

SARIFAT ALI
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. M A SHEIKH
MR M H CHOUDHURY
K U AHMED
MS F INTAZ

SC, SEC. EDU.
SC, AG (A AND E)
SC, P AND R.D.
GA, ASSAM
SC, FINANCE
SC, TREASURY

WITH
WP(C)/3181/2022

SARIFAT ALI
Versus
THE STATE OF ASSAM AND 11 ORS.

MR. M A SHEIKH
MR M H CHOUDHURY
K U AHMED
MS F INTAZ

SC, SEC. EDU.
SC, AG (A AND E)
SC, P AND R.D.
MS. A HUSSAIN
MR R ISLAM
MS M DEKA
SC, TREASURY
SC, FINANCE

61 WP(C)/5317/2022
B/O

RESUMA BEGUM
Versus
THE STATE OF ASSAM AND 7 ORS

MR. S K DAS
MR. R ISLAM

GA, ASSAM
MS. M BORDOLOI
MR. A DAS
MR. N I KHAN

HEARING

62 WP(C)/3335/2016
FIXED

FANINDER KUMAR RAI
Versus
THE UNION OF INDIA and 5 ORS

MR.A K SINGH
MR.V N UPADHYAY
MR.H L MAURYA

C.G.C.
MR.B DEKA
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/109/2022	KAMRUL ALOM CHOUDHURY Versus ON THE DEATH OF LATE KODOR ALI HIS LEGAL HEIRS AND ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
2	CRP/110/2022	ISTEKFAR ALAM Versus MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
	WITH I.A.(Civil)/3200/2022 in CRP/110/2022	ISTEKFAR ALAM Versus MD. KARIMUDDIN @ KARIMUDDIN	MR S KHOUND MR. K MOHAMMED	
3	CRP/116/2022	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	
	WITH I.A.(Civil)/3334/2022 in CRP/116/2022	M/S BALAJI UDYOG AND ANR. Versus M/S MAURYA BROTHERS WAREHOUSE AND 3 ORS.	MR. R P N SINGH MR. N N JHA MS M SAHOO	
4	CRP(IO)/224/2022 CAVT. NO.08702/022, FIXED	ON THE DEATH OF SRI SACHIN CHANDRA DAS HIS LEGAL HEIR DAMAYANTI DAS AND 5 ORS Versus ON THE DEATH OF SRI PARESH CHANDRA DAS HIS LEGAL HEIRS BHANU DAS AND 2 ORS	MR. S P ROY JYOTISH DAS	MR D KALITA MR. K KALITA
5	CRP(IO)/249/2022	ABDUL BAREK Versus MAHALI SHEIKH AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	GA, ASSAM
6	CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
7	CRP(IO)/265/2022	BIRAJ KUMAR DAS Versus MRS. KONIKA DAS	MR. A M KHAN	

8	CRP(IO)/266/2022	PURUSHUTTOM LAL SHARMA (HUF) Versus KAILASH CHAND JOSHI @ SHARMA	MR P K KALITA MR. K R BOROOAH	
9	CRP(IO)/267/2022	DIPAK RANJAN PATGIRI Versus FARIDA YASMIN	MR. D SAHU MR. R S MISHRA MS M GOGOI	
10	CRP(IO)/268/2022	AJIT KUMAR JAIN AND ANR Versus MISS PALLAVI DAS	MR. N ALAM MR G J SAIKIA MR S DAS	
11	CRP(IO)/269/2022	AJIT SAIKIA @ AJIT KR SAIKIA Versus ANITA DAS SAIKIA AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL J. ISLAM	
	WITH I.A.(Civil)/3340/2022 in CRP(IO)/269/2022	AJIT SAIKIA @ AJIT KR SAIKIA Versus ANITA DAS SAIKIA AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL J. ISLAM	
ADMISSION				
12	WP(C)/1600/2021 FIXED	SIRANJU KEWOT AND 13 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
13	WP(C)/1924/2021	RAM PRABESH MAHATO AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
14	WP(C)/1938/2021	JOGENDRA SAHANI AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
15	WP(C)/2640/2021	MAHESH SARMA AND 8 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
16	WP(C)/2737/2021	RAJ KUMAR SAH AND 11 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
17	WP(C)/2743/2021	KUSHO SAHANI AND 12 ORS Versus FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
18	Arb.A./12/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
	WITH I.A.(Civil)/3184/2022 in Arb.A./12/2022	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR. U K NAIR MR D DEKA MR N J KUMAR	SC, G M D A
19	MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3327/2022 in MFA/103/2022	NATIONAL INSURANCE COMPANY LTD. Versus MOSTAN ALI@MASTAN ALI@ MASTAK ALI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

20	MFA/104/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	
	WITH I.A.(Civil)/3329/2022 in MFA/104/2022	UNION OF INDIA Versus M/S MEGHALAYA CEMENT LTD.	MR. K GOGOI	
21	MFA/105/2022	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
	WITH I.A.(Civil)/3344/2022 in MFA/105/2022	UNION OF INDIA Versus M/S SHREE SAI PRAKASH ALLOYS PRIVATE LIMITED	MR. K GOGOI	
22	MFA/106/2022	THE UNION OF INDIA Versus MD. ZAKIR HUSSAIN	DR. B N GOGOI	
	WITH I.A.(Civil)/3346/2022 in MFA/106/2022	THE UNION OF INDIA Versus ZAKIR HUSSAIN	DR. B N GOGOI	
23	MFA/107/2022	UNION OF INDIA AND ANR Versus M/S MEGHA TECHNICAL @ ENGINEERS PVT. LTD.	MR. B CHAKRAVARTY	
24	MACApp./786/2022	TAYBUR RAHMAN MAZARBHUIYA Versus TAPON SEN AND ANR.	MR. K A MAZUMDER MR A HAI M. ROBBANI	
25	MACApp./787/2022	BRIJ MOHAN MAHESWARI Versus BASANTA MORAL AND 4 ORS.	MR. R SARMA MR B PUSHILAL	
26	MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. A DUTTA	
	WITH I.A.(Civil)/3330/2022 in MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. A DUTTA	
27	MACApp./789/2022	MOKSHED ALI @ MOSHED ALI PARAMANIK Versus THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A ROSHID MS. T BEGUM	
28	MACApp./790/2022	ORIENTAL INSURANCE CO. LTD. Versus ROHAN BARUAH AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	
	WITH I.A.(Civil)/3338/2022 in MACApp./790/2022	ORIENTAL INSURANCE CO. LTD. Versus ROHAN BARUAH AND 2 ORS.	MS. M CHOUDHURY MS C BORAH	
29	MACApp./791/2022	ORIENTAL INSURANCE COMPANY LTD. Versus ALAKA NATH AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3342/2022 in MACApp./791/2022	ORIENTAL INSURANCE COMPANY LTD. Versus ALAKA NATH AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>BAIL HEARING</u>				
30	AB/2816/2022	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM

31	AB/2975/2022 FIXED	ALA UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	MR H KALITA PP, ASSAM
32	AB/3023/2022	MD. KAMAL UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
33	AB/3028/2022 FIXED	BELLAL HUSSAIN Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
34	AB/3229/2022 FIXED	EKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
35	RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
	WITH I.A.(Civil)/3317/2022 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
36	RSA/160/2022	SAMBHU NATH TALUKDAR Versus PRADIP TALUKDAR AND 3 ORS.	MR P K KALITA MR. K R BOROOAH	
37	RSA/161/2022	SMT. USHA RANI SARMA Versus ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	
<u>ORDERS</u>				
38	I.A.(Civil)/4088/2018 FIXED in RSA/14847/2018	ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS	MR. S SAHU MS. N DEY	MR. S PAUL (R1,R2) MR. U SAIKIA (R1,R2)
	WITH RSA/14847/2018 (Filing Number)	ON THE DEATH OF SMT BANESWARI GOGOI HER LEGAL HEIR SRI BUDHESWAR GOGOI Versus SHRI SANJIB GOHAIN AND 11 ORS		
39	I.A.(Civil)/3386/2019 in WP(C)/3854/2016(D/O), FIXED in Review.Pet./13769/2019	RITA DUTTA AND 2 ORS. Versus RUPJYOTI DEORI AND 6 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	
	WITH Review.Pet./13769/2019 (Filing Number)	RITA DUTTA AND 2 ORS. Versus RUPJYOTI DEORI AND 6 ORS. (E)		
40	WP(C)/7188/2016	RUPJYOTI DEORI and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
41	Review.Pet./158/2022 in WP(C)/3394/2018(D/O), FIXED	GAJEN DAS AND 6 ORS . Versus INDIAN BANK 2 ORS .	MR S CHAKRABORTY	MR. S CHAMARIA
42	I.A.(Civil)/350/2022 FIXED in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	WITH FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL MR. D M NATH

	WITH I.A.(Civil)/351/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
43	I.A.(Civil)/3312/2022 in MACApp./9831/2022	MD. FAZAL ALI @ FAZAL HAQUE Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. S ROY MR. M H LASKAR	
	WITH MACApp./9831/2022 (Filing Number)	FAZAL ALI @ FAZIL HAQUE. Versus M/S ORIENTAL INSURANCE CO . LTD AND 2 ORS A	MR. S ROY	
44	I.A.(Civil)/3313/2022 in RSA/214/2013	SMT. SIKHA DHAR Versus SMT. MANDIRA DAS	MR H K BAISHYA	MR. J LASKAR
	WITH RSA/214/2013	MANDIRA DAS Versus AJIT GHOSH and 5 ORS.	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A R TAHBILDAR MS.S J DEKA MS.R DEVI
45	I.A.(Civil)/3315/2022 in MACApp./12177/2022	DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	B R DAS MS M BHARATI	
	WITH MACApp./12177/2022 (Filing Number)	DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	B R DAS	
46	I.A.(Civil)/3318/2022 in MACApp./12929/2022	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD.	B R DAS MS M BHARATI	
	WITH MACApp./12929/2022 (Filing Number)	PIYARI KHARIYA Versus THE NEW INDIA ASSURANCE COM LTD. E	B R DAS	
47	I.A.(Civil)/3353/2022 in MFA/12854/2022	NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA GOGOI AND 2 ORS.	MR T KALITA MR. A KAKATI	
	WITH MFA/12854/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA GOGOI AND 2 ORS. A	MR T KALITA	
	WITH I.A.(Civil)/12857/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA GOGOI AND 2 ORS. A	MR T KALITA	
48	I.A.(Civil)/3355/2022 in MACApp./12715/2022	NATIONAL INSURANCE COMPANY LIMITED. Versus MUNNI ROY AND 4 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./12715/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED . Versus MUNNI ROY AND 4 ORS . B	MR T KALITA	
	WITH I.A.(Civil)/12718/2022 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED . Versus MUNNI ROY AND 4 ORS . B	MR T KALITA	

HEARING

49 Arb.A./12/2019
CAVT. NO.0210/2019
WITH LCR, B/O

JORHAT DEVELOPMENT AUTHORITY AND
ANR

Versus
SRI PRAKASH BARUAH

MR G N SAHEWALLA
MR G N SAHEWALLA
MR D SENAPATI
MR. A CHETIA
MS. S KATAKEY
MR H K SARMA
MR. M SAHEWALLA

MRS. S ROY
MR R HUSSAIN
MS. B DAIMARY
FOR CAVEATOR

STAY MATTERS

50 CRP(IO)/3/2020

ABDUL JALIL LASKAR

Versus
MD. MONIR UDDIN LASKAR AND 24 ORS

MR. A M BARBHUIYA
MR. J N ISLAM

51 CRP(IO)/149/2022

PRIYANATH SAHA AND 2 ORS.

Versus
TUSHAR KANTI SAHA AND ANR.

MR. S K GHOSH
MS F AHMED

52 CRP(IO)/199/2022

ANJALI DAS AND 3 ORS

Versus
LABANYA DAS

MR. R BARUAH
MR. A IKBAL

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/77/2018	DILWAR HUSSAIN BARBHUIYA AND 2 ORS. Versus AKIFUL NESSA MAZUMDER AND 2 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI
2	CRP/87/2019	NANDINI BARUVA AND ANR. Versus TEA BROKERS (GUWAHATI) PVT. LTD. AND ANR.	MR. S. DUTTA	MR M CHETIA
3	Tr.P.(C)./10/2020	REZMIN SULTANA LASKAR Versus JAHURUL ALAM BARLASKAR	MR. JUNM LASKAR MS. T A AHMED MS. A AHMED	MR A R BHUYAN MR. M A I HUSSAIN
4	RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
	WITH I.A.(Civil)/1991/2022 in RFA/26/2022	HERITAGE HOME AND REALITY DEVELOPERS PVT. LTD. AND ANR. Versus CHERRIE KHOUND (BINDRA) AND ANR.	MR. R ALI M KALITA MR M BORO	
5	Tr.P.(C)./44/2022	SMTI. RIDDHI JAIN Versus AMIT KUMAR JAIN	MR. M K DAS MOMI KALITA	DR. N DEKA MS. P CHAKRABORTY
6	Tr.P.(C)./89/2022	DEEPAMONI BORAH (DAS) Versus KAUSTHAB DAS	MR. A K GUPTA MR. R S MISHRA	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI
7	MFA/93/2022 FIXED	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/3089/2022 in MFA/93/2022	IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED., Versus SAIOD ALI AND 3 ORS .	MR T KALITA MR. A KAKATI	

8	MACApp./749/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS	MR. S K GOSWAMI MR. S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR G JALAN MR.N K BHATRA FOR CAVEATOR
	WITH I.A.(Civil)/3229/2022 in MACApp./749/2022	THE ORIENTAL INSURANCE CO. LTD Versus SMTI TUTUMONI HANDIQUE GOGOI and 4 ORS	MR. S K GOSWAMI	
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./2313/2022	JJARUL HAQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
10	Bail Appln./2425/2022 WITH CASE DIARY	MAHESH MARDI AND ANR. Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS M NIROLA	PP, ASSAM
<u>BAIL HEARING</u>				
11	AB/1586/2022	AIMONA KHATUN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
12	AB/2587/2022	MUNTAJ ALI AND 6 ORS Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
13	AB/2830/2022	AJIBOR ALI Versus THE STATE OF ASSAM	MR N RAHMAN	PP, ASSAM
14	AB/2841/2022	KABIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
15	AB/2902/2022	MD ADBUL MANNAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
16	AB/3296/2022	A. SATTAR @ ABDUS SATTAR Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
17	RSA/66/2022	RATUL SARMAH Versus PUNIMA BARUAH AND ANR.	MR MINTU SAIKIA	
18	RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS Versus SRI RATAN DAS and 10 ORS	MS. M B BARUAH	
	WITH I.A.(Civil)/1476/2019 in RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS, Versus RATAN DAS and 10 ORS,		MR.P S DEKA(R- 1&6) R SARMAH
19	RSA/155/2022	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS	MR. A K PURKAYASTHA	
<u>ORDERS</u>				
20	RSA/292/2014	DR. HARAKANTA HANDIQUE and 3 ORS. Versus ON THE DEATH OF ISHANANDA SARMA PHUKAN HIS LEGAL HEIR KAMALLA DEVI (WIFE) AND ORS.	MR.R P SARMAH MRM R ADHIKARI MR.C K S BARUAH MR.S DUTTA	
	WITH MC/805/2015 in RSA/292/2014	KOILASH SARMAH AND 3 ORS Versus ISHANANDA SARMA PHUKAN and 2 ORS.	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

	WITH MC/827/2015 in RSA/292/2014	ON THE DEATH OF LT. DR. HARAKANTA HANDIQUE HIS LEGAL HEIRS - SRI KOILASH SARMAH and 3 ORS. Versus ISHANANDA SARMA PHUKAN and 2 ORS.	MR.R P SARMAH MRM R ADHIKARI MR.C K S BARUAH MR.S DUTTA	
21	RSA/151/2017	SMTI DIPALI BALA DAS @ DIPALI RANI DAS Versus ON THE DEATH OF HAJI ABDUL JALIL HIS LEGAL HEIRS HELAL UDDIN and 10 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.M H RAJBARBHUIYAN MR.W RAHMAN MS.S RASUL
22	RSA/307/2017	MD AZIR UDDIN BARBHUIYA Versus HILAL UDDIN BARBHUIYA and ANR	MR. S BANIK MD. A H LASKAR	MR. I ALAM (r-2) MR. U CHOUDHURY (R1) MR. T SK (r-2)
23	RSA/161/2018	ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE Versus DEPALI BASU AND 5 ORS	MS. B CHOUDHURY MR. S SAHU MS J DAS	MR. A K GUPTA (R1, R3, R4, R5) MR H J TAMULI (R1, R3, R4, R5)
24	RSA/263/2019	ABDUS SAMAD AND ANR Versus MOINUL ISLAM	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	
25	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH Versus SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
26	RSA/64/2020	SRI SUBHAS BORO Versus SRI ARUP BASUMATARY AND 18 ORS.	MR. A C SARMA MR. A K DUTTA MR. B PURKAYASTHA MR G BHARADWAJ MR B DEORI	MR. B PATHAK (R-1 TO 5) MR. R THADANI (R-1 TO 5) MR B HAZARIKA (R-1 TO 5) MR V KUMAR (R-1 TO 5)
27	RSA/89/2020	MUKSHED ALI Versus MD RAHAM ALI AND 2 ORS	MR. R J BORDOLOI MR. R ALI	MR J K PARAJULI MR. S K CHAKRABORTY MS. N S PARAJULI
28	I.A.(Civil)/508/2020 FIXED in RFA/2169/2020	SMTI. ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS	MR. A K DAS MR. S SAHU MR. M J GOGOI	MR. R K BHUYAN MS. A MEDHI MS. D SONOWAL MR. M KASHYAP
	WITH RFA/2169/2020 (Filing Number)	SMTI ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS		
	WITH I.A.(Civil)/2171/2020 (Filing Number)	SMTI ANJANA CHAKRAVARTHY Versus SRI SUBRATA DAS		
29	I.A.(Civil)/699/2020 in MACApp./2313/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2313/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BUL BUL BORA AND 2 ORS		
30	I.A.(Civil)/762/2020 WITH LCR in RSA/155/2018	M/S GREEN VALLEY INDUSTRY Versus THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY	MR M R ADHIKARI
	WITH RSA/155/2018	M/S GREEN VALLEY INDUSTRY Versus THE BISWANATH CHARIALI TOWN COMMITTEE AND ANR	MS. R CHOUDHURY MR D CHAKRABORTY MS. S S ZIA	MR. B CHAKRAVARTY (R1, R2) MR M R ADHIKARI (R1, R2)
31	RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	

	WITH I.A.(Civil)/82/2021 in RSA/3/2021	JUNIL BORO Versus JYOTISH BASUMATARY AND 4 ORS.	MR Z MUKIT MR. A SATTAR MR R P GUPTA S CHOUDHURY	
32	RSA/139/2021	FORIDUR SK. @ FARIDUR RAHMAN AND 2 ORS. Versus JOYNAL ABEDIN	MR. N ALAM R K MR. A RAHMAN	
33	RSA/18/2022	MANIK UDDIN LASKAR AND 4 ORS. Versus NURUL HAQUE BARBHUIYA AND 21 ORS.	MR. T U LASKAR MR. N DHAR MR. A T H AHMED	MR. S D PURKAYASTHA (R-1) MS. S PHUKAN (R-1)
34	RSA/22/2022	MD. AMIR ISLAM @ MD. AMIR HUSSAIN Versus MD. AJIBUR RAHMAN	MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ	
35	MFA/33/2022	MADHUMATI @ MADHOMATI SATNAMI Versus THE UNION OF INDIA	MR. S CHAUHAN MR. P MAZUMDER	SC, NF RLY
36	Tr.P.(C)./39/2022	MINAKSHI CHAKRABORTY Versus SUMAN CHAKRABORTY	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	
37	Tr.P.(C)./77/2022	SMT. CHAYARANI DEBNATH Versus RAKESH DEBNATH	MR. M K MAJUMDAR MR G D CHOUDHURY	
38	Tr.P.(C)./83/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MR. D DEKA	
39	I.A.(Civil)/925/2022 in RSA/3181/2022	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS.	MR. S BISWAS MR. A BORO	MS. R CHOUDHURY (R-1,3, TO 7) MR N RAHMAN
	WITH RSA/3181/2022 (Filing Number)	FAZAL ALI AND ANR. Versus HABIBAR RAHMAN @ MANDAL AND 6 ORS. E	MR. S BISWAS	
40	I.A.(Civil)/2181/2022 WITH LCR, B/O in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN, AND ORS.	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH RSA/153/2011	MUSTT. MOYMONA KHATUN AND 7 ORS Versus MUSSTT. OCHIKA KHATUN AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	DR.B AHMED MRH I CHOUDHURY MR.A M BUZARBARUAH MR.N HAQUE MR.S K DEORI MISSM BARMAN MRK UDDIN
	WITH I.A.(Civil)/2182/2022 in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, AND ORS Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN,	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED
	WITH I.A.(Civil)/2183/2022 in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, HIS LEGAL HEIRS MUSTT. MOYMONA KHATUN, Versus ON THE DEATH OF AFAZUDDIN ,HIS LEGAL HEIRS SAKINA KHATUN, AND ORS.	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	DR. B AHMED
41	I.A.(Civil)/2704/2022 WITH LCR in RSA/74/2016	SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS	MR. D CHAKRABARTY	MR P DEKA

	WITH RSA/74/2016	SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS	MR. D CHAKRABORTY MR. S R BORUAH	MS. S SENAPATI R- 1-8 MS. B SARMA (R- 1-8) MR. P DEKA (R- 1-8)
	WITH I.A./940/2016 in RSA/74/2016	SRI TULSI PAUL Versus SRI KESHAB CHANDRA PAUL and 7 ORS	MR.D CHAKRABORTY MR.S R BORUAH	
42	I.A.(Civil)/3024/2022 WITH LCR in RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus ASHIRUDDIN AHMED and ANR.		MR. T ISLAM
	WITH RSA/58/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and 3 ORS, Versus ASHIRUDDIN AHMED and 2 ORS,	MR.H RAHMAN MR.A R SIKDAR MR.P K DEKA MR.A MANNAF MR.R SARMA MRS.R DEVI MR.H DEKA MRS.A KHANAM MR.M BURAGOHAIN	MR.T ISLAM MD.A HUSSAIN MS.F AHMED
43	WITH RSA/59/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM,	MR.H RAHMAN MR.A R SIKDAR MR.A MANNAF MRS.R DEVI MR.M BURAGOHAIN MRS.A KHANAM	MR.H DEKA MR.H BORGOHAIN MR.R SARMA
	WITH I.A.(Civil)/3032/2022 in RSA/59/2010	ON THE DEATH OF KAMAL PASSA @ KAMAL ALI HIS LEGAL HEIRS MAZIDA BEGUM and ORS, Versus MUSSTT. GULSANARA BEGUM, LALIT CHETTRY and 2 ORS	MR H RAHMAN MR. A R SIKDAR MR. A MANNAF	MR. B D DEKA
44	I.A.(Civil)/3036/2022 FIXED in RSA/118/2017 WITH RSA/118/2017	GOVINDA TEWARI and 2 ORS Versus LALIT CHETRY and 2 ORS	MR J K PARAJULI MR. S K CHAKRABORTY	MS. B CHOUDHURY
		GOVINDA TEWARI and 2 ORS Versus LALIT CHETRY and 2 ORS	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR.J K PARAJULI(R- 1-3) MR.S K CHAKRABORTYR- 1-3 MRS.N S PARAJULI(R- 1-3)
<u>HEARING</u>				
45	MFA/96/2019 WITH LCR, B/O	BASIR UDDIN LASKAR Versus THE UNION OF INDIA AND ANR	G UDDIN MR M J QUADIR MR. K MIRA	MR. B SARMA SC, NF RLY
46	CRP/20/2022 WITH LCR, FIXED	NABIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
<u>STAY MATTERS</u>				
47	Tr.P.(C)./53/2022	SURINDER KOUR Versus AMARDEEP SINGH	MR. K K DEY MR V K BAROOAH	MR. A CHAMUAH MR. A BHATTACHARYYA
48	Tr.P.(C)./67/2022 FIXED	NAREN DAS Versus PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
49	Tr.P.(C)./98/2022 FIXED	MITALIMA BARUAH Versus PRASANNA JIT RABHA	MR. R A CHOUDHURY MR. R A MAZUMDER	

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	
	WITH I.A.(Civil)/3807/2017 in MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
2	MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3945/2018 in MACApp./952/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMT PURNIMA GHOSH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
3	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. Versus UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ
4	MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/553/2022 in MACApp./108/2022	THE RELIANCE GENERAL INSURANCE CO. LTD Versus ARUNA DAS @ BONIA AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
ORDERS				
5	MACApp./206/2010	SMT. BINITA KALITA and 3 ORS Versus PRABIN CH. DUTTA	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	MR.M CHOUDHURY MR.D CHOUDHURY MR.S DUTTA

6	MACApp./120/2011	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MR.A KHANIKAR MR.A DUTTA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
7	I.A./167/2015 in MACApp./245912/2015	MUST. KULSUMA BEGUM and ANR Versus struck off	MR.M TALUKDAR	MSP DEHINGIA(R-4) MR.S K GOSWAMI(R-2) MS.M CHOUDHURY(R-4) MR.N BARMAN(R-2) MR.S DUTTA(R-4) MR.C SHARMA(R-4) MR.SIDHANT DUTTA(R-4)
	WITH MACApp./245912/2015 (Filing Number)	MUST KULSUMA BEGUM and ANR Versus SRI PRADIP KUMAR DEKA and 3 ORS		
8	I.A./2505/2015 in MACApp./260897/2015	MD. DIDARAT ALI Versus MRS. MINU BEGUM and 6 ORS,	MR.P K GOGOI MR.N AHMED MR.B BURAGOHAIN MR.J P KACHARI	MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7)
	WITH MACApp./260897/2015 (Filing Number)	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS		
9	I.A.(Civil)/1786/2017 in MACApp./288960/2017	SMTI PRATIMA DEBNATH and 3 ORS, Versus DINESH CH. JAIN and ANR,	MR.M TALUKDAR MS.D KALITA	MS.R D MOZUMDAR(R-2) MS.C MOZUMDAR(R-2) MR.S P SHARMAR-2
	WITH MACApp./288960/2017 (Filing Number)	SMTI PRATIMA DEBNATH and 3 ORS Versus SRI DINESH CH. JAIN and ANR	MR.M TALUKDAR MS.D KALITA	
10	CRP(IO)/70/2018	NIZAM UDDIN AND ORS. Versus JAMAL ALI AND ORS.	MD H R AHMED	
11	MACApp./795/2018 WITH LCR	SMTI KULDEEP MEHRA Versus SRI MOHENDRA KUMAR BHUYAN AND 4 ORS	MR. S C BISWAS MS J BORAH MR. P S BISWAS MS JWNGTHIMA BRAHMA MS A PARVEEN	MRS. B ACHARYA (R2) MR. R K BHATRA MR. A ACHARYA (R2) MR. A SAIKIA MS A DAS (R3) MS. S BURAGOHAIN MS A BORAH (R3)
12	I.A.(Civil)/3957/2018 in MACApp./954/2018	BHUBANLAL MOIBONGSA AND 4 ORS Versus JATISH DIBRA AND 2 ORS	MR. M TALUKDAR MR T PAUL	MR. S DUTTA MRS. S ROY MS. I DAS
	WITH MACApp./954/2018	BHUBANLAL MOIBONGSA AND 4 ORS Versus JATISH DIBRA AND 2 ORS	MR. M TALUKDAR MR T PAUL	MRS. S ROY MS. I DAS
13	MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD., Versus SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
	WITH I.A.(Civil)/393/2019 in MACApp./77/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI. MANJU DEVI JAIN and 3 ORS	MD. A AHMED	
14	MACApp./109/2013 WITH LCR	RADHA JAIN Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MRG JALAN	MR. K K BHATRA MR. K K BHATRA MR.A AHMED MS P HAJURI
	WITH MACApp./139/2013 WITH LCR	MANJU DEVI JAIN and ANR. Versus NEW INDIA ASSURANCE CO. LTD. and 2 ORS.	MRG JALAN	MR.K K BHATRA(R-1) MR.R K BHATRA(R-1) MR.A AHMED MS.P HAJURIR-1 MS.S DAS(R-1)

16	MACApp./208/2019 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD., Versus SMTI. ANJALI SHARMA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A R AGARWALA MS. R LAILA MD. K ALI
17	MACApp./494/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1-3) MR. K K DUTTA (R1-3) MR. B GOGOI (R1-3) MR P NAYAK (R1-3) MS. N BORDOLOI (R1-3)
	WITH I.A.(Civil)/3332/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3334/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
18	I.A.(Civil)/1758/2019 B/O in MACApp./3253/2019	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. MINU DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR D MONDAL MR H C DAS (R-5) MR. A A MONDAL (R-5) MR S HUSSAIN (R-5) MR A ALAM (R-5)
	WITH MACApp./3253/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI MINU DAS AND 4 ORS		
19	I.A.(Civil)/2499/2019 in MACApp./991/2019	NATIONAL INSURANCE COMPANY LTD., Versus SMTI. SARASWATI PURBA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH MACApp./991/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI SARASWATI PURBA AND 6 ORS		
20	CRP(IO)/107/2020	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
21	MACApp./254/2020 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD. Versus TRISHNA NIRMALIA SENCHUA AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
22	I.A.(Civil)/276/2020 WITH LCR in MACApp./15131/2019	SRI PROBHAT BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	
	WITH MACApp./15131/2019 (Filing Number)	SRI PROBHAT BORAH Versus SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		
23	I.A.(Civil)/458/2020 in MACApp./18403/2019	SRI SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS	MR S KHOUND MS B LASKAR MR. H K NATH	MR. A J SAIKIA MR G S BORO
	WITH MACApp./18403/2019 (Filing Number)	SRI SUKUMAL BASUMATARY Versus MUSSTT. SAFIA KHATUN AND 8 ORS		
24	MACApp./9/2021 WITH LCR(PHOTOCOPY)	GAURANGA SUTRADHAR Versus BIKASH GARG AND 2 ORS	MR M H AHMED MR A HUSSAIN	MR S DUTTA (R-2) MS. S. MOCHAHARI (R-2) MR. S DUTTA (R-2)
25	MACApp./165/2021 WITH LCR	ASROB @ ASHRAG ALI Versus RAHMATULLAH AND 2 ORS.	MR. K BHATTACHARJEE MS B TALUKDAR	MRS B ACHARYA (R-3) MR. R K BHATRA (R-3) MR. A ACHARYA (R-3) MR D BHUYAN (R-3) MS R GANGAWAT (R-3)

26	I.A.(Civil)/277/2021 IN CRP 194/2017(D/O) in CRP/194/2017	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR M J QUADIR (R-1) MR. K MIRA (R-1)
27	I.A.(Civil)/707/2021 WITH LCR in MACApp./184/2016 WITH MACApp./184/2016	SAHIDA BIBI AND 3 ORS. Versus M/S. ORIENTAL INSURANCE CO. LTD. AND 2 ORS. ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MR. A KHAN MR. M DUTTA MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR. S DUTTA MR.H RAHMAN MR.A J SARMA MR.M DUTTA MD.A KHAN MR.P D NAIR MR G ALAM
	WITH I.A.(Civil)/817/2016 in MACApp./184/2016	ORIENTAL INSURANCE CO. LTD. Versus SAHIDA BIBI and 5 ORS.	MS. M CHOUDHURY MR. M CHOUDHURY MR. S DUTTA	MR. H RAHMAN MR. A J SARMA MR. M DUTTA MD. A KHAN MR. P D NAIR MR G ALAM
28	I.A.(Civil)/2361/2021 in MACApp./9765/2021 WITH MACApp./9765/2021 (Filing Number)	SMTI. BOBI BORA Versus NEW INDIA ASSURANCE CO. LTD. BOBI BORA Versus NEW INDIA ASSURANCE COM. LTD. A	B R DAS B R DAS	MRS B ACHARYA MR. A ACHARYA
29	I.A.(Civil)/2431/2021 in MACApp./8242/2021 WITH MACApp./8242/2021 (Filing Number)	RASHMONI DAS Versus THE CHIEF SECRETARY AND ANR RASHMONI DAS Versus THE CHIEF SECRETARY, O/O THE SECRETARIATS GOVT. OF ARUNACHAL PRADESH AND ANR. A	B R DAS MR N SARMA	MR A CHANDRAN ADDL. SR. GA, ARUNACHAL PRADESH
30	CRP(IO)/79/2022 WITH I.A.(Civil)/3100/2022 in CRP(IO)/79/2022 WITH I.A.(Civil)/3125/2022 in CRP(IO)/79/2022	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus SHAHIDUR RAHMAN AND 33 ORS THE STATE OF ASSAM AND ANR. Versus SHAHIDUR RAHMAN AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN MR. C BORUAH	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20) GA, ASSAM MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN MS. R CHOUDHURY
31	CRP(IO)/146/2022	ASHOK TARU DUTTA Versus ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA
32	MACApp./718/2022 FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM

	WITH I.A.(Civil)/2927/2022 in MACApp./718/2022	ORIENTAL INSURANCE COMPANY LTD. Versus GANGA GURUNG AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA	GA, ASSAM
33	I.A.(Civil)/2445/2022 in CRP/340/2016 WITH CRP/340/2016 WITH I.A.(Civil)/170/2020 in CRP/340/2016	DEEPAK BHUYAN AND ANR. Versus SMT. RUNU SHARMA AND 12 ORS DEEPAK BHUYAN and ANR. Versus RUNU SHARMA and 12 ORS DEEPAK BHUYAN and ANR. Versus RUNU SHARMA and 12 ORS	MR H MAURYA MR.N ANAND MS.L SRIVASTAV MR.H MAURYA MR.N ANAND MS.L SRIVASTAV MR H MAURYA MS. L SRIVASTAVA	
34	I.A.(Civil)/2563/2022 in MACApp./17333/2018 WITH MACApp./17333/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus SMTI CHANDAMITA BEZBARUAH AND 3 ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMTI CHANDAMITA BEZBARUAH AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA	
35	I.A.(Civil)/2965/2022 FIXED in CRP(IO)/228/2022 WITH CRP(IO)/228/2022	CHABI BANIK AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS. SMT. CHABI BANIK AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE MR. A SATTAR MR. D K KOTHARI MR R K MOUR MS. J BHATTACHARJEE	SC. U.B.I. SC. UNION OF INDIA MS. M DUTTA (r-4,5,6) GA, ASSAM MR. P K ROY (r-4,5,6) MR. S K CHAKRABORTY (r-4,5,6) MRS. A CHAKRABORTY (r-4,5,6) SC. U.B.I.
HEARING				
36	MACApp./374/2016 WITH LCR WITH MACApp./375/2016	UNION OF INDIA and ANR Versus SRI KHAGEN BORO UNION OF INDIA and ANR Versus SRI KHAGEN BORO	C.G.C. MR.S CHAKRABORTY MR.A C KALITA C.G.C. MR.S CHAKRABARTY MR.A C KALITA	MR. A S DHILLON
38	MACApp./654/2017 WITH LCR WITH MACApp./616/2017	SRI KAMAL RABHA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS SMTI RINA KALITA and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR MR.K SARMA MR.D DAS MR.B J TALUKDAR	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR A AHMED MS. C MOZUMDAR MR. S P SHARMA
40	MACApp./374/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus a) SMTI CHITRA BASUMATARY and 4 ORS	MR. R C PAUL	MR. S C BISWAS (R2) MR. S C BISWAS (R2) MR. R Deka MR. M HUSSAIN MS. K L R YANTHAN (R2) MS A DAS MR. F A HASSAN MS J BORAH MR. P S BISWAS (R2) MS G RABHA MS A BORAH MS. D DUTTA (R2) MS P MISHRA MR. R DEY

STAY MATTERS

41	I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
	WITH WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
42	WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC
43	CRP(IO)/94/2022 FIXED	MD SOMED ALI AND 4 ORS Versus ASAN ALI AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A IKBAL (r-1,4,4,7) MRS. M NATH (r-1,4,4,7)
44	CRP(IO)/198/2022	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR K KHANNA MS M DAS
45	CRP(IO)/218/2022 FIXED	ACHYUTANANDA GOSWAMI Versus SMT. PRAGATI BAISHYA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH	MR P KALITA MRS S GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2948/2022	TUPEN MEDHI Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
2	Bail Appln./3044/2022	MOON ALI Versus THE STATE OF ASSAM	MR S HOQUE MR A RAHIM	PP, ASSAM
3	Bail Appln./3047/2022	FIRUJ AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
4	Bail Appln./3048/2022	RAJU BORUAH Versus THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
5	Bail Appln./3057/2022	ALEKA BEGUM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
6	Bail Appln./3058/2022	MOFIZ UDDIN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
7	Bail Appln./3059/2022	PARAGJYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
<u>MOTION</u>				
8	Crl.Pet./913/2022	JOYANTA BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
9	Crl.Pet./1086/2022	ARUP KUMAR MEDHI Versus THE STATE OF ASSAM AND ANR.	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
10	Crl.Pet./1143/2022	SANKAR KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA	PP, ASSAM
11	Crl.Pet./1147/2022	MD. IMRAN HUSSAIN AI AMEEN Versus THE STATE OF ASSAM AND ANR	MR. J ABBAS MR M HANDIQUÉ	PP, ASSAM

12	AB/3362/2022	SAKIR AHMED @ SHAKIR AHMED Versus THE STATE OF ASSAM	MS H AHMED MR S AHMED	PP, ASSAM
13	AB/3363/2022	NAVANIL GOSWAMI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH	PP, ASSAM
14	AB/3365/2022	JIYABUR RAHMAN Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
15	AB/3370/2022	SMT. RUMI GOSWAMI Versus THE STATE OF ASSAM	MR S C DAS MR RATAN KALITA MR P BURAGOHAIN	PP, ASSAM
16	AB/3371/2022	NALSON HAQUE @ MANIK ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
ADMISSION				
17	CrI.A./298/2022	SONAM KEMPRAI Versus THE STATE OF ASSAM AND ANR.	N K NEOG MR S BHARALI MR. M DAS	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./2637/2022 FIXED	SARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
19	Bail Appln./2649/2022 WITH CASE DIARY, FIXED	SAIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	Bail Appln./2764/2022 FIXED	ANIMA BEGAM Versus THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	PP, ASSAM
21	Bail Appln./2820/2022	LABDHA PRATIM SAIKIA Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
22	Bail Appln./2838/2022 FIXED	SABIAL ISLAM @ CHAPIYAL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
23	Bail Appln./2843/2022 FIXED	SUMIT SAIKIA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./2849/2022 FIXED	ALTAP HUSSAIN @ ALTAP HOSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
25	Bail Appln./2869/2022 FIXED	MONOWAR BEGUM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
26	Bail Appln./2904/2022	DIPJYOTI BORUAH @ BARUAH Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. D K NATH	PP, ASSAM
27	Bail Appln./2916/2022	GOBINDA NATH @ DHANMONI Versus THE STATE OF ASSAM	MR P BHARDWAJ MR. D J BORAH	PP, ASSAM
28	Bail Appln./2951/2022 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
BAIL HEARING				
29	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
30	AB/2462/2022 FIXED	JANGSER ALI @ JAMSHER ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
31	AB/2617/2022 FIXED	PRIYABAT GOHAIN Versus THE STATE OF ASSAM	MR A C BORBORA MRS. R BORBORA MS. N DEY	PP, ASSAM

32	AB/2647/2022 FIXED	ABUL KHAYER AL AMAN Versus THE STATE OF ASSAM	MR. M AHMED J U AHMED	PP, ASSAM
33	AB/2663/2022 FIXED	SAIKH ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MR. A M KHAN MR A HAQUE MR Z RAHMAN MR S PRODhani PP, ASSAM
34	AB/2708/2022 FIXED	RUCHIL DAS @ RUCHIN DAS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
35	AB/2738/2022 WITH CASE DIARY, FIXED	PRASANTA GOGOI Versus THE STATE OF ASSAM	MR. N C DAS	PP, ASSAM
36	AB/2806/2022 FIXED	JIYAUH RAHMAN Versus THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
37	AB/2811/2022 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
38	AB/2868/2022 FIXED	NITUL DEKA @ PINKU DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
39	AB/2881/2022	BALEN PATGIRI AND 2 ORS Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
40	AB/2896/2022 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
41	AB/2911/2022 FIXED	DILBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
42	AB/2912/2022 FIXED	MOINUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
43	AB/2929/2022 FIXED	DULAL CHANDRA BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. U K NAIR MR. R BORA MR A CHAKRABORTY	PP, ASSAM
44	AB/2946/2022 FIXED	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
45	AB/2954/2022 FIXED	GOLBAHARI BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	PP, ASSAM
46	AB/2969/2022 FIXED	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
47	AB/2978/2022 FIXED	TUFAYEL AHMED @ TUFAL AHMED Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
48	AB/3029/2022 FIXED	ALLAUDIN AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	PP, ASSAM
49	AB/3120/2022	MD. TAHER ALI AND 3 ORS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
50	AB/3135/2022 FIXED	HARSH JYOTI BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR S PAUL	PP, ASSAM
51	AB/3161/2022 FIXED	ABUL SHEIKH @ ABUL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

52	AB/3180/2022 FIXED	JATIN DAS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
53	AB/3181/2022 FIXED	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
54	AB/3183/2022 FIXED	ANIL KR SAH AND ANR Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. P DUTTA MS. J BORO MR J DAS	PP, ASSAM
55	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
56	AB/3216/2022	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
57	AB/3228/2022	MAMUN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
58	AB/3279/2022 FIXED	NARLA @ NARECH SWARGIARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

ORDERS

59	I.A.(CrI.)/365/2022 AB 1515/2022(D/O), FIXED in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
60	I.A.(CrI.)/366/2022 AB 1374/2022, AB 1375/2022(BOTH D/O), FIXED in AB/1376/2022 WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
61	I.A.(CrI.)/452/2022 AB 2032/2022(D/O), FIXED in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
62	I.A.(Civil)/3217/2022 WP(C) 2055/2020(D/O) in WP(C)/2055/2020	KANDARPA KUMAR SARMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. U C RABHA MR. S KHOUND	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3039/2022	MD. TARIK AZIZ AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MD R ISLAM	PP, ASSAM
2	Bail Appln./3040/2022	RUPA BEGUM Versus THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
3	Bail Appln./3041/2022	ABHILEKH SHARMA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
4	Bail Appln./3043/2022	DIGANTA BORO AND ANR Versus THE STATE OF ASSAM	MR J PAYENG MR G TAKU	PP, ASSAM
5	Bail Appln./3049/2022	MALOTI BRAHMA Versus STATE OF ASSAM	MR S P DAS MR A ALAM	PP, ASSAM
6	Bail Appln./3052/2022	SAIDUL ALAM BARBHUIYA Versus STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
7	Bail Appln./3054/2022	AZIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN	PP, ASSAM
8	Bail Appln./3055/2022 B/O	MD. BAKKAR ALI @ ALLAUDDIN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
9	Bail Appln./3056/2022 B/O	MD. MOINUL HAQUE @ GURABATTU Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
<u>MOTION</u>				
10	Crl.Pet./798/2022	AMIT KUMAR DEBBARMA Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MS P SINGH	PP, ASSAM

11	Crl.Pet./1144/2022	CHAMPA BARMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI	PP, ASSAM
12	Crl.Pet./1146/2022	PAMINNA DEKA Versus STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
13	AB/3267/2022	AMRIT YADAV Versus THE STATE OF ASSAM	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	PP, ASSAM
	WITH			
14	AB/3264/2022	AMRIT YADAV Versus THE UNION OF INDIA	MR S N SARMA SENIOR ADVOCATE MS. S PHUKAN	MR. S C KEYAL SC, NCB
15	AB/3366/2022	MANJU BARUAH Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR D TALUKDAR MR H RAHMAN MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
16	AB/3372/2022	TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. T N DAS MR. K KASHYAP	PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
17	Bail Appln./1272/2022 WITH CASE DIARY	SWARN SINGH Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
18	Bail Appln./1894/2022 WITH CASE DIARY	ABHINAV JADON Versus THE UNION OF INDIA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S C KEYAL SC, NCB
19	Bail Appln./2096/2022 WITH CASE DIARY, FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA	MR. D DAS SR. ADV MR H K NATH MS S DAS MS S SHARMA DILME R.M. MOMIN	SC, NCB
20	Bail Appln./2278/2022	AKASH YADAV Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
21	Bail Appln./2352/2022	UDAY NARZARY AND ANR Versus THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
22	Bail Appln./2354/2022 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
23	Bail Appln./2471/2022 WITH CASE DIARY, FIXED	MD. ABDUL JALIL Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGOHAIN	PP, ASSAM
24	Bail Appln./2536/2022 FIXED	VASIM KHAN @ WASIM KHAN Versus THE UNION OF INDIA	MR. T HUSSAIN	SC, NCB
25	Bail Appln./2593/2022 FIXED	ARUP BARMAN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
26	Bail Appln./2619/2022	RAHUL AMIN . Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN	PP, ASSAM

27	WITH Bail Appln./2700/2022	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
28	Bail Appln./2632/2022 FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
29	Bail Appln./2859/2022 FIXED	ROFIQ UDDIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
30	Bail Appln./2870/2022 FIXED	DITIMONI GOGOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

31	AB/1290/2022	NUR ISLAM @ NURISHLAM Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
32	AB/1533/2022	NABAJYOTI DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
33	AB/1817/2022	DIPAK DEKA AND 5 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
34	AB/1825/2022	SMTI. PROMILA TUDU Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA	PP, ASSAM
35	AB/2080/2022	KARUNA DAS Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA K. KALITA	PP, ASSAM
36	AB/2336/2022	ARIJIT SAIKIA AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. P MAHANTA MS. P SAHARIA PP, ASSAM
37	AB/2350/2022	SURESH SINGH AND ANR. Versus THE STATE ASSAM	MR. N BORAH MR H MAZUMDER	PP, ASSAM
38	WITH AB/1438/2022	BARUN NANDI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
39	WITH AB/1439/2022	DILIP SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
40	AB/2379/2022	RAMEN SAHA Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
41	AB/2637/2022 WITH OFFICE NOTE	SHAMIM SHAKIR @ NEKIB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	G UDDIN MS. P ADHIKARI PP, ASSAM
42	AB/2651/2022	SAIFUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
43	AB/2659/2022	MADHUMANGAL DAS Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM

44	AB/2673/2022	JAYNAL ABDIN Versus THE STATE OF ASSAM	MR R BAISHYA	PP, ASSAM
45	AB/2678/2022	HAFIJUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MS M DAS MR. A K DAS	PP, ASSAM
46	AB/2684/2022	AZAD HUSSAIN LASHKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	PP, ASSAM
47	AB/2778/2022	DIL NAHAR BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR. A SARMAH	PP, ASSAM
48	AB/2779/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK H M I HOQUE	PP, ASSAM
49	AB/2796/2022	MD. MUKSIDUL ISLAM Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
50	AB/2838/2022	JAHANGIR ALOM KHAN Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
51	AB/2854/2022	MD. FAKRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
52	AB/2857/2022	ABDUL WAHAB Versus THE STATE OF ASSAM	MR M HASHAN MR. M AHMED	PP, ASSAM
53	AB/2858/2022	RASENDRA CH DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
54	AB/2890/2022	RAHIM BADSHA Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
55	AB/2895/2022	AZAD ALI AND ANR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
56	AB/2906/2022	NAZMUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	M ALAMGEER (FOR INFORMANT) MR. A H M R CHOUDHURY (FOR INFORMANT) PP, ASSAM
57	AB/3053/2022 FIXED	KAMALJIT SINGHA @ SRI KAMAL JEET SINGH Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM SC, EXCISE DEPTT.
58	AB/3063/2022 FIXED	ATOWAR DEWAN @ SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2947/2022 in WP(C)/2968/2022	SUMMIT DIGITAL INFRASTRUCTURE PRIVATE LIMITED Versus KANAK LATA BORAH AND 10 ORS.	MS. S K NARGIS MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MS. S K NARGIS MR. S BORTHAKUR
	WITH WP(C)/2968/2022	KANAK LATA BORAH Versus THE STATE OF ASSAM AND 9 ORS	MR. S BORTHAKUR MS. S K NARGIS MS. A MESEN	GA, ASSAM MR. S BORA (R-6,7) MR. K GOSWAMI, ADDL. SR. GA, ASSAM MR. A BORUAH, SC, APDCL (R-8) MS. M BARMAN, GA, ASSAM (R-1,3,4) SC, POLLUTION CONTROL BOARD, ASSAM SC, GMC SC, G M D A
2	I.A.(Civil)/3231/2022 in Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 4 ORS.	MR H DAS MR H DAS	
	WITH Cont.Cas(C)/277/2019	AGARWAL STORE AND ANR. Versus SIDDHARTH SINGH AND 2 ORS.	MR H DAS MS KEWI MR D KHAN	
ADMISSION				
3	WP(C)/2105/2014	AZIMUN NESSA MEMORIAL L.P. SCHOOL Versus THE POWER GRID CORPORATION OF INDIA LIMITED and 3 ORS	MR.S BORA MR. J LASKAR MR R DAS MR.N CHUTIA	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA SC, POWER GRID
4	WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC

	WITH I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
5	WITH WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
6	WITH Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,3&4)
7	WP(C)/5558/2014	SATYA RANJAN ACHARJEE and 143 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MR.S C KEYAL GA, ASSAM MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
8	WP(C)/6656/2014	SARKAR NAZRUL ISLAM and 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. L. N. CHOUDHURY MD. M. H. CHOUDHURY MS. M DEORI MR. R ALI MS. S KHAN	MS. R B BORA (GA, ASSAM)(R-2 to 5) MR. R BORPUJARI (SC, REVENUE DEPTT.)(R-1)
9	WP(C)/1846/2017	SHEIKH SULTAN AHMED and 4 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. N ALAM MR.S U AHMED MRK JAIN MR.P K R CHOUDHURY	MR. A SATTAR MS S CHOUDHURY SC, GMC
10	WP(C)/6664/2017	JYOTI PRASAD BISWAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A SARMA MR.U CHOUDHURY	SC, AFDC
11	WP(C)/7407/2017	APURBA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A SARMA MR.U CHOUDHURY	SC, AFDC
12	WP(C)/6342/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1-R3) MR. WISE IMRAN (R1-R3)
	WITH I.A.(Civil)/637/2021 in WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
13	WITH WP(C)/6343/2018	STAR CEMENT LTD. Versus THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)
	WITH I.A.(Civil)/638/2021 in WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. Versus M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
14	WP(C)/2324/2019	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MD H R AHMED MD A ISLAM	MR D BHATTACHARYA (SC, ASSAM POWER DISTRIBUTION COMPANY LTD. R-2 TO 7) SC, APDCL MS M BHATTACHARJEE (GA, ASSAM, R- 1 TO 8)

15	WP(C)/6068/2019 FIXED	HANIFUDDIN SHEIKH AND 21 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. D P BORAH MR B PAUL MR. B K GOSWAMI MR. R SHARMA	SC, CO OP MR. DITUL DAS (R-7) MR. R RAHMAN (R-7) MR. B J TALUKDAR (R-7) SC, AFDC
16	WP(C)/7716/2019	SWARUP KHERSA Versus THE CHIEF EXECUTIVE MEMBER, N.C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR. B BARUAH MS M DEKA MS S HASNU	MR S RAJKUMAR MR. A ROSHID MS. M R DEVI SC, NCHAC
17	WP(C)/8962/2019 CAVT. NO.1273/2019	PIJUPARA HARIDOBA PAHARPARA JAIJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR K N CHOUDHURY GA, ASSAM MR J PATOWARY FOR CAVEATOR
18	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
19	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS. S. TODI (R7) MR H K SARMA (R7) SC, G M D A SC, GMC
	WITH I.A.(Civil)/3363/2022 in WP(C)/4389/2020	M/S N.K. HOTEL Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 10 ORS A	MR G N SAHEWALLA MR. P DEKA MR H K SARMA	SC, GMC SC, GMC
20	WP(C)/4749/2020 WITH LCR	DEBESWAR BURAGOHAIN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR. T G BARUAH	MR B SINHA (R4, R5) MR. K R BORA SC, REVENUE
21	WP(C)/5632/2020	M/S CACHAR ISPAT PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. B K DAS MR. N DAS MR H P GUWALA MR. H P NEOG	MR H GUPTA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
22	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED
23	WP(C)/6661/2021 FIXED	LUHIT CHANDRA BORAH AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. S BORA	GA, ASSAM ASSTT.S.G.I.
	WITH			
24	WP(C)/1699/2011	BHABANI GOGOI and 9 ORS Versus THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.S DUTTA(R-4) MR.C SHARMA(R-4) ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)

<p>WITH MC/2816/2011 in WP(C)/1699/2011</p>	<p>THE UNION BANK OF INDIA Versus BHABANI GOGOI and 9 ORS</p>	<p>MR.B BANERJEE MR.M B U AHMED</p>	<p>MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI</p>
<p>25 WITH WP(C)/1700/2011</p>	<p>MD. ABUL HUSSAIN MAZUMDAR and 68 ORS Versus THE UNION OF INDIA and ORS</p>	<p>MR.B C DAS MR. P C DEY MR. M B U AHMED MR.S F CHISTIE</p>	<p>MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A BHARALI</p>
<p>WITH MC/2822/2011 in WP(C)/1700/2011</p>	<p>THE UNITED BANK OF INDIA Versus MD. ABUL HUSSAIN MAZUMDAR and ORS</p>	<p>MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A PHUKAN MR.A BHARALI</p>	<p>MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.</p>
<p>26 WITH WP(C)/3451/2015</p>	<p>MRS. KALYANI NATH, Versus THE UNION OF INDIA and 6 ORS,</p>	<p>MR.M B U AHMED MRS.S BORA</p>	<p>GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.A PHUKAN(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)</p>
<p>WITH I.A.(Civil)/1029/2022 in WP(C)/3451/2015</p>	<p>MRS. KALYANI NATH, Versus THE UNION OF INDIA and 6 ORS, E</p>	<p>MR. M B U AHMED</p>	<p>SC, PNB</p>
<p>27 WITH WP(C)/740/2018</p>	<p>SAKIL AHMED AND 34 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. M B U AHMED MS. S BORA</p>	<p>MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.</p>
<p>WITH I.A.(Civil)/874/2022 in WP(C)/740/2018</p>	<p>SAKIL AHMED AND 34 ORS. Versus THE UNION OF INDIA AND 6 ORS.</p>	<p>MR. M B U AHMED MS. S BORA</p>	<p>MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2)</p>
<p>28 WITH WP(C)/784/2018</p>	<p>ABDUL SATTAR AND 92 ORS Versus THE UNION OF INDIA AND 6 ORS</p>	<p>MR. M B U AHMED MRS. S BORA</p>	<p>MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.</p>

	WITH I.A.(Civil)/900/2022 in WP(C)/784/2018	ABDUL SATTAR AND 92 ORS Versus THE UNION OF INDIA AND 6 ORS F	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4)
29	WITH WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
30	WITH WP(C)/812/2018	AJIT BISWAS AND 48 ORS Versus THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.
31	WITH I.A.(Civil)/923/2022 in WP(C)/812/2018 WP(C)/6827/2021	AJIT BISWAS AND 48 ORS Versus THE UNION OF INDIA AND 6 ORS. F NILIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M B U AHMED MRS. S BORA MR. A M KHAN MR. S ISLAM	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) GA, ASSAM SC, REVENUE SC, FINANCE
32	WP(C)/1348/2022	GAURAV NATH Versus THE STATE OF ASSAM AND 9 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS S MOCHAHARI (r-4,5) MR. S DUTTA (r-4,5) MR S DUTTA (r-4,5) GA, ASSAM MR. S D PURKAYASTHA (R- 6 TO 10) MS. S PHUKAN (R-6 TO 10) SC. REVENUE SC, S.M.B.
33	WP(C)/1827/2022 B/O	MASTUFA AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D.
34	WP(C)/2860/2022 WITH LCR FIXED	IBRAHIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
35	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM SC, NHAI
36	WP(C)/4804/2022	TOMEJ KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MR. D K SARMAH, SR. GA, ASSAM (R-2 TO 5) MS. N BORDOLOI (R-1) MR A CHALIHA, SC, FINANCE DEPTT. (R-6) SC, REVENUE
37	WP(C)/4977/2022	BHARATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
38	WP(C)/4978/2022	SAHIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE SC, FINANCE

39	WP(C)/6690/2022 FIXED	MD. HABIBUR RAHMAN AND 14 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR D DEKA MR B KAUSHIK MR. S HAZARIKA	DY.S.G.I.
ORDERS				
40	Cont.Cas(C)/97/2014	THE COOPERATIVE CITY BANK LIMITED Versus S.K. ROY, A.C.S. and 2 ORS.	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B PRASAD MR.A TALUKDAR MR.J P DAS MR.K K KALITA MR.K MEDHI
41	WITH WP(C)/5608/2012	THE COOPERATIVE CITY BANK LIMITED Versus THE UNION OF INDIA and ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
	WITH MC/2750/2014 in WP(C)/5608/2012	RUPAM BARMAN Versus THE CO-OPERATIVE CITY BANK LTD. and ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	MR.B P BORAH MR.B PRASAD C.G.C. MR.A TALUKDAR MS.D SINHA MR.D P BORAH MR.J P DAS MR.K K KALITA MR.K MEDHI ASSTT.S.G.I. SC, PWD
42	WP(C)/1989/2014	SUMIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.N HAQUE MR. M CHOUDHURY, SR.ADV. MS.M BARMAN MS.M BARMAN MR. M ISLAM MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM SC, IRRIGATION
43	WITH WP(C)/2707/2014 WITH LAWAZIMA COURT'S ORDER	PHULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MS.M BARMAN MR.A M BAZARBARUAH	DR.B AHMED GA, ASSAM MS.H M PHUKAN SC, IRRIGATION
44	WP(C)/5996/2014	BIPLAB DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.A DUTTA MRS.J M KONWAR MS.S BARUA	MR.M BHAGABATI(R-5) GA, ASSAM
45	Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T Y DAS AND ORS	MR. R DE (P-1) MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5) MR. P K MEDHI (R3) MS. S CHUTIA (R5) MR. P KAKATI (R5)
	WITH I.A.(Civil)/861/2020 in Cont.Cas(C)/290/2018	TULU SAIKIA AND 11 ORS Versus T. Y DAS AND 7 ORS	MS. D SONOWAL	GA, ASSAM
46	WITH Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. B GOSWAMI (R5,9) MS. S CHUTIA (R5,9) MR. P KAKATI MR. P KAKATI
	WITH I.A.(Civil)/3849/2019 in Cont.Cas(C)/289/2018	RAMEN CHUTIA AND 23 ORS. Versus T.Y DAS AND 7 ORS.	MS. D SONOWAL	GA, ASSAM MR G PEGU

47	Cont.Cas(C)/341/2019	BAKTAR UDDIN LASKAR Versus RAJENDRA PRASAD DAS AND 2 ORS.	MR. M H LASKAR	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
48	WP(C)/3906/2019	SHYAMALI SINHA Versus THE STATE OF ASSAM AND ANR.	MS M KASHYAP MS. M DAS	GA, ASSAM
49	Cont.Cas(C)/485/2020	PABINDRA DUTTA CHOWDHURY ALIAS OPU DUTTA CHOWDHURY Versus SRI KUMAR SANJAY KRISHNA, IAS	MR. B D GOSWAMI MR A CHOWDHURY MR. J M GOGOI MS. B CHOWDHURY	MR. D SAIKIA (R5, R6) MR. B GOGOI (R5, R6) MR P NAYAK (R5, R6) MR A CHALIHA (R5, R6) MR. D S DEKA (R5, R6)
50	I.A.(Civil)/1105/2020 WITH WP(C)/5686/2013 (D/O) WITH WP(C)/4393/2013 (D/O) in WP(C)/5686/2013	SMTI PRITI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. T BARUAH	MR. D DAS SR. ADV GA, ASSAM MR. R BORPUJARI, SC, REVENUE(R-1,2,4) MR S KHOUND MR. U B SARMA SC, REVENUE
51	I.A.(Civil)/2007/2020 in WP(C)/5409/2018 WITH WP(C)/5409/2018	URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS. URRUNABAND TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR G N SAHEWALLA MR. A CHETIA MD. ASLAM	GA, ASSAM SC, REVENUE GA, ASSAM MR P S DEKA SC, REVENUE
52	Cont.Cas(C)/94/2021	THE MPTI AND ALL RELIGIONS PHILOSOPHICAL EDUCATION SOCIETY AND TRUST AND ANR Versus MONOJ KUMAR CHIKARIA, ACS AND ANR	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	MR D SAIKIA (r-1,2) MR. B K DAS (r-1,2)
53	Cont.Cas(C)/371/2021 WITH	JITEN KALITA Versus JISHNU BARUAH, IAS AND 6 ORS	MR. N J GOGOI MR K BROOK	MR D KALITA (R5) MR. D NATH (R-1,2,4,6) MR. D NATH (R-1,2,4,6) MS R GOGOI (R-1,2,4,6)
54	Review.Pet./107/2021 WITH WP(C) NO./7813/2018(D/O) WITH WP(C) NO./7829/2018(D/O) WITH WP(C) NO./7783/2018(D/O) WITH WP(C) NO./7807/2018(D/O)	THE STATE OF ASSAM AND 2 ORS. Versus JITEN KALITA		
55	WP(C)/1766/2021	BIREN SALOI @ BIREN KAKATI @ BIREN CHANDRA SALOI AND ANR Versus THE ASSAM ELECTRICITY REGULATORY COMMISSION AND 5 ORS	MRS M BARMAN MR. A DAS	GA, ASSAM SC, A S E B SC, REVENUE
56	WP(C)/4512/2021 WITH WP(C) NO./4460/2021(D/O)	HAZROT ALI Versus THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. M NATH (SC, P&RD)
57	WP(C)/4747/2021	KAPIL DEV RABHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B C DEKA MR H DAS	SC, PNRD
58	WP(C)/7033/2021	PROMUD BOARH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U DUTTA MR. A B T HAQUE MS. S PHUKAN	MR. K K HANDIQUE (r-5) SC, WPT AND BC
59	Cont.Cas(C)/333/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S BORA MR. S R RABHA
60	I.A.(Civil)/2556/2022 FIXED in WP(C)/7454/2019 WITH WP(C)/7454/2019	ON THE DEATH OF SMT. DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS. RAMENDRA BHUSAN SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR G CHOUDHURY MR. P BORAH MR. S BISWAS	GA, ASSAM MR. S BISWAS GA, ASSAM MR G CHOUDHURY MS. K PHUKAN

	WITH I.A.(Civil)/1910/2020 in WP(C)/7454/2019	DHANMAYA GAUTAM Versus RAMENDRA BHUSAN SAHA AND 4 ORS.	MR G CHOUDHURY	GA, ASSAM MR. S BISWAS
61	I.A.(Civil)/2630/2022 B/O in WP(C)/8708/2018	THANU MACHAHARY AND 23 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, AEGCL
	WITH WP(C)/8708/2018	THANU MACHAHARY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, BTADC SC, AEGCL
62	WITH WP(C)/5223/2018	DWIMALU BASUMATARY AND 6 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	MR. M Z AHMED (R2) MS. B DUTTA (R2) GA, ASSAM SC, APDCL MR. A M DUTTA (R2) ASSTT.S.G.I. SC, POWER GRID
63	WITH WP(C)/5918/2018	DHANJIT KR. ROY AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	GA, ASSAM MR. K K PARASAR (CGC, R1, R4) ASSTT.S.G.I. SC, REVENUE
64	WITH WP(C)/6272/2018	PRATIBHA BASUMATARY AND ANR. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	GA, ASSAM ASSTT.S.G.I.
65	WITH WP(C)/8022/2018	JITEN BORO AND 9 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. S A AHMED MS. M GOGOI	GA, ASSAM ASSTT.S.G.I. SC, AEGCL SC, REVENUE
66	I.A.(Civil)/3292/2022 FIXED in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM
	WITH WP(C)/6571/2022 CAVT. NO. 10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
67	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
	WITH WP(C)/5006/2022 FIXED	ANJUWARA AHMED Versus NAZMA AHMED AND 3 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	GA, ASSAM MR J U AHMED MR S HUSSAIN SC, ASEC
68	WITH I.A.(Civil)/2809/2022 in WP(C)/5006/2022	NAZMA AHMED Versus ANJUWARA AHMED AND 3 ORS.	MR J I BARBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY GA, ASSAM N GAUTAM
	WITH WP(C)/5966/2022 FIXED	MONIRAM RONGPI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DEORI MR. D BARUAH MS. SOMILA	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,16th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./280/2022	SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	MRS. B GOGOI MR. A SARMAH
	WITH			
2	Crl.A./281/2022	SRI TEJPAL SINGH Versus SRI KARAN SINGH	MR G KAKOTI	MRS. B GOGOI MR. A SARMAH MS M BORAH MR. M K SHARMA
3	Crl.Pet./699/2022 WITH LCR 1 FILE	MONDAL ALI @ SOLIM UDDIN SK Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	MR M RAHMAN (R 2&3) PP, ASSAM
4	Crl.Pet./821/2022 WITH LCR 1 FILE	UBAIDULLAH MASKUR BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	MR. A R BHUYAN (r-2) PP, ASSAM MR. B SAHARIA (r-2)
ORDERS				
5	Crl.A./38/2012 WITH LCR 5 FILES	AMIR UDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR.A R TALUKDAR	PP, ASSAM
6	I.A.(Crl.)/621/2017 WITH OFFICE NOTE in Crl.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR S DAS (R5) MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. M K MAJUMDAR(R-8) MR. G CHOUDHURYR-6and7, 9 to 16 MR. S DAS(R-8) P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	WITH			
	Crl.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION Versus SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	

	WITH Crl.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION Versus AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16
7	I.A.(Crl.)/146/2019 WITH LCR 3 FILES in Crl.A./79/2019 WITH Crl.A./79/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	PP, ASSAM
8	I.A.(Crl.)/503/2019 in Crl.A./248/2019 WITH Crl.A./248/2019	SRI SAJAL NATH Versus THE STATE OF ASSAM AND ANR	MR. M K NATH MS H KONWAR	MS. L DEVI PP, ASSAM
8	I.A.(Crl.)/503/2019 in Crl.A./248/2019 WITH Crl.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM
9	I.A.(Crl.)/465/2020 in Crl.A./2659/2020 WITH Crl.A./2659/2020 (Filing Number)	HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
9	I.A.(Crl.)/465/2020 in Crl.A./2659/2020 WITH Crl.A./2659/2020 (Filing Number)	RATUL SAIKIA Versus THE STATE OF ASSAM	MR B ACHARYYA	PP, ASSAM
10	I.A.(Crl.)/535/2020 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./202/2020 WITH Crl.A./202/2020	RATUL SAIKIA Versus STATE OF ASSAM		
10	I.A.(Crl.)/535/2020 WITH OFFICE NOTE, LCR 6 FILES in Crl.A./202/2020 WITH Crl.A./202/2020	BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
11	Crl.Pet./655/2021 WITH LCR 2 FILES, B/O	BABUL ALI @ RUSTOM Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR. M BARUAH	PP, ASSAM
11	Crl.Pet./655/2021 WITH LCR 2 FILES, B/O	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M ALI	PP, ASSAM
12	Crl.A./37/2022 WITH OFFICE NOTE, LCR 3 FILES(SCANNED COPY)	MOTILAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A GOGOI	MR. L GOGOI (R-2) MR. R BARUAH (R-2) PP, ASSAM
13	Review.Pet./170/2022 IN MAC.APP. 937/2018(D/O), WITH LCR 8 FILES	BHARATI BEZBARUAH AND 2 ORS. Versus RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. J KALITA MS. S. KAR	
14	I.A.(Crl.)/371/2022 WITH LCR 5 FILES in Crl.A./146/2022 WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
14	I.A.(Crl.)/371/2022 WITH LCR 5 FILES in Crl.A./146/2022 WITH Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	MR. N UDDIN (R2) MR. M ISLAM (R2) MR S K CHHETRY (R2) PP, ASSAM
15	I.A.(Crl.)/598/2022 WITH OFFICE NOTE, FIXED in Crl.A./246/2022 WITH Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
15	I.A.(Crl.)/598/2022 WITH OFFICE NOTE, FIXED in Crl.A./246/2022 WITH Crl.A./246/2022	SATISH MEDHI Versus THE STATE OF ASSAM AND ANR.	MS RUKMINI BARUA MS PADMINI BARUA	PP, ASSAM
16	I.A.(Crl.)/666/2022 WITH OFFICE NOTE, FIXED in Crl.A./277/2022 WITH Crl.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
16	I.A.(Crl.)/666/2022 WITH OFFICE NOTE, FIXED in Crl.A./277/2022 WITH Crl.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

HEARING

17	MACApp./273/2016	UNITED INDIA INSURANCE COMPANY LTD Versus SMT. RITA DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA	MR. K AGARWAL (R-4) MR. S SINGH (R- 1 & 2) MS. P DUTTA (R-4) MR. A K RAI (R-4) MR. P N SHARMA (R-4) MR. S ALAM (R-4)
18	MACApp./185/2017 WITH LCR	SRI PINAKI ROY Versus DIVISIONAL MANAGER SBI GENERAL INSURANCE COMPANY LTD and 2 ORS	MS.D KALITA MR.A CHOUDHURY MR.R K AGARWAL	MR T KALITA MR.S P DAS(R-2) MR. N DAS MS.P DASR-2 MR. A KAKATI MR.A DEKA(R-2)
19	MACApp./586/2017 WITH LCR	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SHRI KHITIN CHANDRA ROY and 5 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. A R AGARWALA (R1 to R4) MR. A M KHAN (R5, R6) MR. B K DAS M N KHAN
	WITH CO/28/2022 in MACApp./586/2017	KHITIN CH. ROY AND 3 ORS. Versus SHRIRAM GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
20	Crl.Pet./430/2018 WITH LCR 1 FILE, B/O	SANGEETA SAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. H NATH (R2) MR. S BORTHAKUR (R2) MR. D GOGOI (R2) PP, ASSAM
21	MACApp./475/2018 WITH LCR	SMTI PRANITA MAHANTA Versus SRI AJIT SARKAR and ANR	MR. M TALUKDAR MS.D KALITA	MR.Z HUSSAIN(R-1) MR.R K BHATRA(R-2) MS. P HUJURI (R-2)
22	MACApp./480/2018 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI NAYANTORA DOLEY and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS.P DAS MS.K DEKA	MR.S P CHOUDHURY(R-1) MR.A S DHILLON(R-1) MR K BISWAKARMA
23	MACApp./240/2020 WITH LCR(PHOTOCOPY)	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus NARMADA ROY AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K SARMA MR. K SARMA MR. B J TALUKDAR MR. B J TALUKDAR MR. B J TALUKDAR

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2952/2022 FIXED	AKKEL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED	MR. M A MONDAL (FOR INFORMANT) PP, ASSAM
ORDERS				
2	WP(C)/6531/2022 P/H, WITH WP(C)/4855/2022(D/O), FIXED WITH I.A.(Civil)/3171/2022 in WP(C)/6531/2022	BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS. BANDISH ENTERPRISE Versus THE NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. P K GOSWAMI MR P CHOUDHURY MR. P K GOSWAMI MR P CHOUDHURY	MR. JYOTIRMOY ROY (r- 1,2,3) MR. N DEKA (r-1,2,3) MR. M GOGOI (r-1,2,3) MR. JYOTIRMOY ROY
3	MACApp./95/2018 WITH LCR WITH I.A.(Civil)/518/2018 in MACApp./95/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI TARANI RAJBONGSHI and ANR THE ORIENTAL INSURANCE COMPANY LTD Versus SRI TARANI RAJBONGSHI AND ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT (R1)
4	MACApp./96/2018 WITH I.A.(Civil)/526/2018 in MACApp./96/2018	THE ORIENTAL INSURANCE COMPANY LTD Versus SRI ARUP RAJBONGSHI and ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. B CHAKRAVARTY (R-2) MS. A LALA (R-2)
5	I.A.(Civil)/718/2019 IN MAC.APP. 2/2006(D/O) in MACApp./2/2006 WITH I.A.(Civil)/888/2019 IN MAC.APP. 3/2006(D/O)	SMTI BISA BALA MALI Versus OREINTAL INSURANCE COMPANY LIMITED MADHU MALI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR Z ALAM MR. B BISHAYA MS. S NAZNEEN MR Z ALAM MR. B BISHAYA MS. S NAZNEEN	MR. R C PAUL MS L DAS MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO

6	MACApp./10/2021 WITH LCR WITH CO/11/2021 in MACApp./10/2021	THE STATE OF ASSAM AND 2 ORS Versus MRS. MINALI KALITA AND ANR MINALI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R D CHOUDHURY MR B K JAIN	GA, ASSAM MR. R D CHOUDHURY
7	CO/47/2022 WITH LCR 2 FILES in MACApp./341/2018 WITH MACApp./341/2018	UNITED INDIA INSURANCE COMPANY LTD. Versus JYOTIRMOY SALOI AND 2 ORS. JYOTIRMOY SALOI Versus THE UNITED INDIA INSURANCE CO. LTD	MR C MAZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MR J MOLLAH MR J MOLLAH MR.S ISLAM	MR. S P CHOUHDARY MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
8	Review.Pet./168/2022 CAVT. NO.11862/022, WP(C) 6279/2018(D/O), FIXED	PANKAJ BORUAH Versus MRIDUL HAZARIKA AND 16 ORS. HEARING	MR. S K TALUKDAR MR. S K TALUKDAR MR. A B T HAQUE	MR. P K DEKA SC, HEALTH FOR CAVEATOR
9	MACApp./128/2017 WITH LCR 2 FILES	NATIONAL INSURANCE COMPANY LIMITED Versus BIVA PAUL AND ANR.	MR.B C DAS MS.S ROY	MR.S P CHOUHDARY MS.G SARMAH MRB KAUSHIK
10	MACApp./221/2018 WITH LCR(PHOTOCOPY)	MUSTT BULUWARA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MR. M UDDIN	MR. R C PAUL MS L DAS
11	MACApp./381/2018 WITH LCR	SHRI GITUMANI ROY Versus THE DIVISIONAL MANAGER UNITED INDIA ASSURANCE CO. LTD and ANR.	MR.U C RABHA MR. S M SARMA MR. M M DEKA	MS P HAJURI
12	MACApp./63/2020 WITH LCR	KALIA KACHARI Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	DR R SARMA MR.B K BHATTACHARJEE MRS.P SAHA	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. SIDHANT DUTTA (R1)
13	MACApp./22/2021 WITH LCR	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD. Versus HAIDAR ALI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR S C PANDIT

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
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12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./3037/2022	SAMESWAR BRAHMA MUSHAHARY @ SUMESWAR BRAHMA MUSHAHARY Versus THE STATE OF ASSAM	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
2 Bail Appln./3038/2022	BHAGIRATH SHARMA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
3 Bail Appln./3042/2022	SAFIQUL ISLAM Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4 Bail Appln./3053/2022	FIROJ ALI Versus THE STATE OF ASSAM	MR A H AHMED MR. S I TALUKDAR	PP, ASSAM
MOTION			
5 Crl.Rev.P./205/2022	DINESH KAKATI Versus THE STATE OF ASSAM AND ANR	MS. B DEVI	PP, ASSAM
6 Crl.Rev.P./545/2022	MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
7 WITH I.A.(Crl.)/714/2022 in I.A.(Crl.)/714/2022	MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
8 AB/3364/2022	BISWAJIT ABANG @ MELA Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
9 AB/3367/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED	PP, ASSAM

10	AB/3369/2022	IFTAKUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
ADMISSION				
11	CrI.A./112/2021 WITH OFFICE NOTE	M/S TECHNOMECH CONSORTIUM Versus M/S BEE KAY ENTERPRISE AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	MS. P CHAKRABORTY (R-1, R-2) MS. A DAS (R-1, R-2) MS. K KHAN (R-1, R-2)
12	CrI.Rev.P./8/2022 WITH LCR 2 FILES	MD. AJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN MR S PRODHANI	MR A N AHMED PP, ASSAM
13	CRL.A(J)/112/2022	MD. KAMARUDDIN ALI Versus THE STATE OF ASSAM		PP, ASSAM
14	CRL.A(J)/113/2022	MD. RAJU ALI @ TIKIRA Versus THE STATE OF ASSAM		PP, ASSAM
15	CrI.A./237/2022	HUSSAIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./2879/2022 FIXED	PANKAJ KUMAR SAHU Versus THE STATE OF ASSAM	MR. M K BORAH MS. P. KASHYAP	PP, ASSAM
17	Bail Appln./2905/2022 FIXED	DEBEN PEGU Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
18	Bail Appln./2988/2022 FIXED	AJJUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
19	Bail Appln./2995/2022 FIXED.	SUBHENDU CHATTARJEE AND 3 ORS Versus THE STATE OF ASSAM	MR. A GANGULY D ROY	PP, ASSAM
BAIL HEARING				
20	AB/366/2022 FIXED	INDRESWAR KOTOKY AND 5 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
21	AB/1164/2022	RANJITA PEGU Versus THE STATE OF ASSAM	MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
	WITH I.A.(CrI.)/379/2022 in AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM,	MR. N SARKAR MR P K BASU MR N M DEKA	MR. N N B CHOUDHURY MR. M HUSSAIN MR D KALITA MR S DAS PP, ASSAM
22	AB/1449/2022 FIXED	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
23	AB/1729/2022 FIXED	RIJUBAR RAHMAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
24	AB/1844/2022	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A LAL MR G DEKA MS D CHOWDHURY	PP, ASSAM
25	AB/2127/2022 FIXED	SHAHJAHAN AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM

26	AB/2520/2022 FIXED	AKBAR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
27	AB/2594/2022 FIXED	SAHEBUL HOQUE @ JITUMONI @ SAHABUR HAQUE AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
28	AB/2935/2022 FIXED	KHADIMUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
29	AB/2936/2022	RANJIT BORI Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN MR. J PAWE	PP, ASSAM
30	AB/3059/2022 FIXED	RUPJAN BEGUM Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
31	AB/3062/2022	RUHUL AMIN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
32	AB/3141/2022	MONSUR HASAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
33	AB/3155/2022 FIXED	BOLORAM PANTATI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
34	AB/3209/2022	MOHIDUL ISLAM KHAN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
35	AB/3212/2022 FIXED	REHAN UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MS. S NAZNEEN PP, ASSAM
36	AB/3274/2022 FIXED	SUSMIT KAKOTY Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
37	AB/3313/2022 FIXED.	DILDAR RAJEK Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR A RAZZAK	PP, ASSAM
<u>ORDERS</u>				
38	CrI.L.P./24/2014 IN CRL.A. SL.NO. 229647/2014, LCR 2 FILES	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR. D BORA MR.A J RAJKHOWA	PP, ASSAM
WITH				
39	CrI.M.C./486/2014	AMAR JYOTI BORA, Versus THE STATE OF ASSAM and ANR,	MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI MR.A J RAJKHOWA	PP, ASSAM
40	CrI.A./148/2022 WITH LCR 4 FILES	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
WITH				
	I.A.(CrI.)/372/2022 in CrI.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
41	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	

	WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
42	CrI.A./236/2022 WITH OFFICE NOTE, LCR 3 FILES	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/566/2022 in CrI.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
43	I.A.(CrI.)/625/2022 B/O in CrI.Rev.P./453/2022	VIVEK SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
	WITH CrI.Rev.P./453/2022	THE STATE OF ASSAM Versus VIVEK SINGH		
44	I.A.(CrI.)/687/2022 in CrI.A./8703/2022	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
	WITH CrI.A./8703/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB E	MR. S K GHOSH	
45	WITH CrI.L.P./61/2022	PARIMAL CHANDRA ACHARJEE Versus KAUSHIK DEB	MR. S K GHOSH MS F AHMED	
46	I.A.(CrI.)/703/2022 WITH LCR 4 FILES in CrI.A./121/2022	BINARAM GOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN	PP, ASSAM
	WITH CrI.A./121/2022	BINARAM GOHAIN Versus THE STATE OF ASSAM AND ANR.	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	MR. A BURAGOHAIN MR M CHETIA PP, ASSAM
STAY MATTERS				
47	CrI.Rev.P./11/2020 WITH LCR 3 FILES	PRANJIT BARMAN Versus THE N.F.RAILWAYS AND ANR.	MR. K R PATGIRI MRS. C DAS	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022

12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022